

SHRI M. S. GURUPADASWAMY:
What is the 'public interest'?

SHRI SUBRAMANIAN SWAMY: Madam, it is already 4.30 p.m. Cholera is descending upon this House I am wondering whether I can continue tomorrow.

THE DEPUTY CHAIRMAN: Yes.

SHRI ALADI ARUNA alias V. ARUNACHALAM: Madam, since the discussion is going to continue tomorrow, you can direct the Minister to place the report on the Table of the House. Meanwhile, we can come prepared.

THE DEPUTY CHAIRMAN: I leave it to the Minister. If he wants to lay it on the Table of the House, he can do so.

STATEMENT BY MINISTER

Incidence of Gastro-Enteritis/Cholera in the Union Territory of Delhi

श्री अटल बिहारी वाजपेयी (मध्य प्रदेश) : महोदया, मेरा व्यवस्था का प्रश्न है। अभी कालरा और गैस्ट्रो-एंट्राइटिस के बारे में वक्तव्य होने जा रहा है। दिल्ली केन्द्र शासित प्रदेश है। दिल्ली में कालरा और गैस्ट्रो-एंट्राइटिस का मामला केवल स्वास्थ्य मंत्रालय का मामला नहीं है इसमें डी.डी.ए. जुड़ा हुआ है, इससे दिल्ली म्युनिसिपल कारपोरेशन संबंधित है, मिनिस्ट्री आफ अरवन डवलपमेंट भी कुछ बातों के लिये जिम्मेदार है। तीन सौ से अधिक लोग मर चुके हैं, इस तरह के आंकड़े मिले हैं। मुझे दुख है कि स्वास्थ्य मंत्री इस मामले में न्याय नहीं कर सकते हैं। वे केवल इलाज के बारे में बता सकते हैं। अस्पतालों में जो कुछ हुआ है उसका उल्लेख कर सकते हैं। वे इस बात की जानकारी दे सकते हैं कि टीके लगे हैं या नहीं लगे। लेकिन सफाई और पानी के प्रबंध में जो गड़बड़ी हुई है और पुनर्वास बस्तियों में हैंड पम्प जितनी गहराई से लगने चाहिये थे उतनी गहराई से नहीं लगे, इस सब पर चर्चा उठेगी। मैं चाहता हूँ कि गृह मंत्री महोदय इस बारे

में वक्तव्य दें और जब इस पर चर्चा हो तो सदन में उपस्थित हों।

उपसभापति : आपने जो बातें कहीं हैं उनके बारे में हेल्थ मिनिस्टर जरूर परामर्श कर लेंगे। इसके बावजूद he can again supply the required information. I think he would be able to cover all this because it is collective responsibility.

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): Are you allowing a Calling Attention on this very serious problem?

THE DEPUTY CHAIRMAN: That is a different matter. For that you can go to the Chair.

[THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) in the Chair]

स्वास्थ्य और परिवार कल्याण मंत्री (श्री मोती लाल तोरा) : माननीय उपसभाध्यक्ष जी, ... मुझे इस सम्माननीय सदन में दिल्ली संघ राज्यक्षेत्र में आंतशोथ और हैजे के प्रकोप पर एक वक्तव्य देने हुये बड़ी चिंता और वेदना हो रही है। इन बीमारियों के प्रकोप के प्रति हम चिंतित हैं जिसका प्रमाण यह है कि हमारे माननीय प्रधानमंत्री ने स्वयं 22 जुलाई, 1988 को अत्यन्त बुरी तरह से प्रभावित क्षेत्रों का स्वयं दौरा किया। मैंने स्वयं भी तीन दिनों तक इन अधिकांश क्षेत्रों तथा उन उभी अस्पतालों का दौरा किया है जो इन बीमारियों के इलाज के लिये मुख्यतया संबंधित हैं। इसके अतिरिक्त कुछ अन्य मंत्रियों ने भी इन क्षेत्रों का दौरा किया है। हम चाहते हैं कि हम इस प्रकोप पर जल्द से जल्द काबू कर लें और इन भयंकर बीमारियों से ग्रस्त लोगों को अनावश्यक कष्ट से बचायें। सरकार इन कार्यक्रमों की मानटिंग करने संबंधी काम को सर्वोच्च प्राथमिकता दे रही है और दिल्ली के उप-राज्यपाल खुद इन कामों में तालमेल बैठाने का कार्य कर रहे हैं।

नन्दनगरी, सुन्दरनगरी, कल्याणपुरी, खिचड़ीपुर, सीमापुरी, गोकुलपुरी और सीलमपुर की पुनर्वास बस्तियां सबसे बुरी

[श्री मोती लाल बोरा]

तरह प्रभावित इलाके हैं। यह सभी बस्तियां यमुनापार स्थित हैं। इनके अलावा दक्षिणी दिल्ली में खानपुर और गोविन्दपुरी भी प्रभावित हुई हैं। 26-7-88 को विभिन्न अस्पतालों द्वारा सूचित किये गये हैजे और आंत्रशोथ के रोगियों की संख्या 12,529 थी जिनमें से हैजे के पाजिटिव रोगियों की संख्या 427 थी। और इन अस्पतालों में आंत्रशोथ और हैजे से मरने वालों की कुल संख्या 155 थी।

आंत्रशोथ के इस प्रकोप का मुख्य कारण पानी का दूषित होना था क्योंकि प्रभावित क्षेत्रों के निवासी अपनी पानी की जरूरतें हैंड पम्पों में पूरी करते हैं और ये पम्प वर्षा के पानी में डूब गये थे और इनका पानी वहां पर जमा गन्दगी तथा मल-मूत्र से दूषित हो गया था।

इस प्रकोप की रोकथाम करने और उस पर काबू पाने के लिये एक समयबद्ध कार्यक्रम तैयार कर लिया गया है। संबंधित प्राधिकारियों द्वारा इस प्रकोप की रोकथाम के लिये निम्नलिखित लोक स्वास्थ्य उपाय शुरू किये गये हैं:-

—प्रभावित क्षेत्रों से कूड़ाकरकट को जल्द हटाना।

—बन्द नालियों को साफ करना।

—सभी प्रभावी क्षेत्रों में पर्याप्त मात्रा में पेयजल की सुलभता सुनिश्चित करना जिसमें टैंकों द्वारा दिया जाने वाला पानी शामिल है।

—प्रभावित व्यक्तियों का पता लगाने और उपचार करने के लिये डाक्टरों और अर्धचिकित्सा कर्मचारियों के चलते-फिरते दल भेजना।

—प्रभावित क्षेत्रों में बड़े पैमाने पर हैजे और टाइफाइड के टीके लगाना और सभी स्कूली बच्चों को टीके लगाना।

—ग्रोस रिहाइड्रेशन नमक के पैकेटों वितरण।

—पीने का सुरक्षित पानी उपलब्ध करने के लिये हैलोजेन गोलियों का वितरण।

—साफ मुथरे शौचालयों आदि की निर्माण जैसी पर्यावरणिक सुधार योजनाओं को तेजी से लागू करना।

—77 गश्ती टोलियों द्वारा स्वास्थ्य शिक्षा देना।

—भारत सरकार, स्वास्थ्य सेवा महा-निदेशालय के वरिष्ठ डाक्टरों द्वारा चिकित्सा परिचर्या सेवाओं की निगरानी करना।

—वास्तव में बीमार व्यक्तियों को स्वास्थ्य शिक्षा देने तथा उनके इलाज के काम में स्वयंसेवी संगठनों को लगाना।

अस्पताल में भर्ती जिन रोगियों की मौतें हुई उनमें अधिकांश वही व्यक्ति थे जिन्हें इलाज के लिये अस्पताल काफी देरी से लाया गया था।

दिल्ली में दिल्ली प्रशासन, भारत सरकार और दिल्ली नगर निगम के सभी अस्पतालों में चिकित्सा और अर्धचिकित्सा कर्मचारियों की संख्या पर्याप्त है और अस्पतालों में इलाज के लिये आने वाले रोगियों के लिये इंटावीनस फ्लूइड, एंटी-बोटोक्स आदि जैसी औषधियों की सप्लाई भी पर्याप्त मात्रा में है।

भारत सरकार सभी संबंधित प्राधिकरणों द्वारा किये जा रहे रोगरोधी तथा उपचारी उपायों की लगातार निगरानी कर रही है और यह सुनिश्चित कर रही है कि सभी स्थानों पर हर समय पर्याप्त कर्मचारी सामग्री और टीके उपलब्ध रहें। हैजे को रोकने के लिये एक व्यापक रोग प्रतिरक्षण कार्यक्रम चलाया गया है और लक्ष्य यह है कि बुरी तरह से प्रभावित क्षेत्रों में 9 लाख लोगों को टीका लगाया जाय। इस महीने में अब तक 5 लाख से अधिक लोगों को टीका लगाया जा चुका है। टाइफाइड का टीका लगाने का काम भी शुरू कर दिया गया है। ऐसे हालात में गर्भवती महिलाओं को यकृतशोथ की शिकायत का अधिक खतरा होता है। तदनुसार उनकी सुरक्षा के लिये

गामाग्लोबुलिन के टीके उपलब्ध कर दिये गये हैं। टीका लगाने के काम के साथ-साथ विशेष रूप में बच्चों के लिये बने औरलरि-हाइड्रेशन नमक के पैकेट भी वितरित किये जा रहे हैं।

फेरीवालों और विक्रेताओं द्वारा दूषित खाद्य पदार्थों के बिक्री के विरुद्ध उपायों को और भी सख्ती से लागू करने के लिये कार्रवाई शुरू कर दी गई है। दूरदर्शन, रेडियो, समाचार-पत्रों के माध्यम से और पम्फलेटों का वितरण कर तथा व्यक्तिगत संपर्क के जरिये आतंशोथ और हैजे से बचने के स्वास्थ्य शिक्षा उपायों का पर्याप्त प्रचार किया जा रहा है।

मैं सदस्यों को विश्वास दिला सकता हूँ कि सरकार द्वारा उठाये गये कदमों के परिणामस्वरूप इस स्थिति में शीघ्र सुधार होगा और अंततः स्थिति सामान्य हो जायेगी। मैं आपके सहयोग और समर्थन की कामना करता हूँ।

PROF. C. LASHMANNA (Andhra Pradesh): Mr. Vice-Chairman, Sir, excepting that the Minister has shown his anguish and concern at the outbreak, we do not see the same anguish and concern in the steps that have been taken by the Minister in combating the outbreak of epidemic of cholera and gastroenteritis. I would like to ask the Minister as to when this concern started. The information is that the epidemic had broken out in the beginning of this month. But the concern has been shown only towards the third week of the month. I would like to know as to what happened during the first fortnight of the outbreak of this deadly epidemic. If there was anguish and concern, what were the doctors doing, what was the administration doing, what was the Government doing? I would like to seek this clarification in the first instance. The highest indication of this concern has been shown to be the Prime Minister's visit to the place. If the Minister is trying to prove the concern of the Government only by the visit of the Prime Minister or by the Ministers and so on, that is of no value to the afflicted people in those

areas. The concern would become a reality when there is action. This is the first point I would like to seek clarification on from the Minister.

Then he says that the Government is giving topmost priority to monitoring of these programmes and the Lt. Governor of Delhi is personally coordinating the operations. In this connection I would like to ask which areas are being monitored. Yesterday I had an occasion to visit, along with some friends from my own party, from the BJP, Janata and Assam Gana Parishat, the F and R blocks of Raghunagar. We have personally gone there yesterday evening when we talked to the people there. We intensively talked to the people, we inquired as to what have been the efforts made. In spite of the concern which has been so eloquently mentioned in the report in all the places they said that there has been no effort and, adequately enough, that area has been omitted here. Even in the report there is no mention about those areas. There is mention only about South Delhi, there is mention of trans-Jamuna areas but there is no mention of areas which I am mentioning—and where there have been deaths. Therefore I would like to know from the Minister as to what is the monitoring which is going on, where they are monitoring and how they will be satisfied that there has been monitoring. What indices have you developed? Kindly let us know.

Then, this is very interesting. On page 2, para 4, it is mentioned, "A time-bound programme for prevention and control of this outbreak has been made." I think there is a little problem in understanding this sentence. If there is already an outbreak, what preventive measures have been taken? If there have been preventive measures, they could not have taken the time.

SHRI A. G. KULKARNI (Maharashtra): Read it politically. Don't read it as a Professor.

PROF. C. LAKSHMANNA: I would not like to divorce a thing to which have been married for the last 35 years.

SHRI JASWANT SINGH (Rajasthan): Resident Chief Minister of Maharashtra!

... (Interruptions) ...

SHRI A. G. KULKARNI: An additional Chief Minister is here!

PROF. C. LAKSHMANNA: Anyhow, he has also given the various preventive public health measures undertaken by the concerned authorities, and he has given a list of them. I would like to know, is the Minister prepared to go with us, right as we are talking? And I will show in those places, where I have gone, how much of garbage is still lying there. Is the Minister prepared to go with me? I will show as to what are the types of pumps that are available there. When water was taken out yesterday, it was so stinking. It has such a bad odour and bad colour, and things were floating in it. I am sure, had I taken that water yesterday, perhaps, I myself would have been a patient today. I would have been in the hospital. Of course, I would have received bouquets from the Rashtrapati for being in the hospital. But I would like to know from the Minister what are those preventive measures that have been taken at all these places. I would like to ask the Minister: How long will you take for implementing these? What is the warfooting on which you are doing things like, as I mentioned, removal of garbage and cleaning of choked drains? And my Lord! There is a drain which is ten feet deep and I don't know when you will clean it. ... (Interruptions) ... It will continue to choke us, of course.

Then, Sir, I would like to ask the Minister what has been the depth of the hand-pumps which have been located in those places. It is hardly 10 to 15 feet. And the drain is 10 feet deep. One need not be a Professor, one need not be a medical expert, one need not be a soil expert to say that water will definitely seep, within five feet, into the pump which brings out the water. Are we only meaning only a token basis because we are all victims of tokenism and adhocism that so many handpumps have been located in so and so areas and that, therefore, the water problem has

been solved. Therefore, I would like to know how long will the Ministry take? Of course, immediately they will say, "It is not our concern." Then the Ministry of Urban Development, then the Delhi Administration, all those will come in. As it happened, as it very often happens, there appears to be no coordination between one Ministry and another Ministry. Whatever is stated by one Ministry is unheeded by the other Ministry. As a result, Mr. Vice-Chairman, Sir, there is no respite for those people.

He talks about vendors etc. being hauled up. The conditions are so pathetic that they will drain your tears if you go there because in a small path of one foot, one-and-a-half feet you will find human excreta, you will find garbage, you will find people cooking and flies everywhere and children who are suffering from malnutrition etc. are also lying there on the wayside. So, this is the position.

Another claim is made, Mr. Vice-Chairman, Sir, that there are adequate supplies. Here is a newspaper. A gentleman who has gone round the place, has narrated how there has been inadequacy of medicines, inadequacy of injections, inadequacy of the things which have to be given to them for prevention. Here is a statement:

"According to Dr. Sudarshan Vaid of Delhi Medical Association, their request for loans of vaccines was also turned down because of its non-availability."

which is the correct statement—the statement which has been made by the Minister that the supplies have been adequate or the statements like this which have been coming forth? As I was telling you yesterday I was there. There is no camp there. There is no effort made. Some voluntary organisations put up by the BJP, have been trying to meet the problem. One may say; everybody should come forward. BJP being no exception, in a situation like this. But, then, I would like to know when the Government will be able to supply adequately the medicines, the vaccines and other stuff.

"Then, there is one fantastic statement, and it says:

"The deaths among the hospitalised cases were mostly those of affected persons who were brought to the hospital for treatment at the late stages."

"What else can happen? The deaths were bound to occur. And people will be taken late because what mechanism have they got? If a Member of Parliament, when he was afflicted by an injection, could not be taken from the Telegraph Lane to the Loknayak Jaiprakash Narayan Hospital in less than two, two-and-a-half hours, do you expect these people who are living in those slums would be immediately taken to hospital? What system is there for them to be taken? Therefore, we cannot trade in deaths. We cannot make excuses for the deaths that have taken place. I would like to know what adequate arrangements have been made now so that the persons who are affected subsequently, can be taken to hospitals in time to save them from the possibilities of death. How many vans have been kept and in which areas have they been kept? Will the Minister kindly give us the exact details of those arrangements?

Dharavi has gained the notoriety of being the worst in Asia. But, then, I had occasions to visit Dharavi quite a number of times. The conditions are pathetic. But, in Delhi what I had seen yesterday with my own eyes, the conditions there are no better than what obtained in Dharavi, except in size and magnitude perhaps. Otherwise the problems, which are there in the slums, which I visited yesterday, are no better than the conditions which prevailed in Dharavi. Therefore, I would like to ask the Minister if he would be able to have a fool-proof system by which such things cannot happen in Delhi again.

Cholera is not the end product of the epidemic diseases. It can be followed by three other deadly diseases—typhoid, malaria and hepatitis. And if that happens, what has happened by way of deaths

into thousands, will be compounded. Cholera itself is deadly. Now, to be followed by such diseases it will be deadlier. Therefore, I would like to ask the Minister what specific steps have been taken to prevent the other deadly diseases and what specific steps have been taken and will be taken in the shortest possible time to control the epidemic proportions of cholera and gastro-enteritis.

SHRI M. S. GURUPADASWAMY (Karnataka) : I went through the statement made by the Minister just now. My first impression is that the Minister has failed and failed miserably in giving a true picture of Delhi of the present-day. The statement is weak, very poorly written and utterly lackadaisical. This shows the approach and the concern of the Government here.

When we visited some of the areas in Delhi, it occurred to me that there is no Government in Delhi. I wonder whether there is any civilised Government in Delhi at all. It is utterly shameful to discuss that Delhi, the capital city of India, is being ravaged, menaced and taken over by deadly diseases. We claimed in the past that plague, cholera and small-pox were banished from India, but today these deadly diseases are re-visiting the capital city of Delhi with vengeance. Tens and hundreds of people have been affected for no fault of their own. Why? It is because of the way the Government departments and agencies in Delhi have virtually ceased to function.

That is the scene. The calamity 5.00 P.M. is not cholera. The calamity we have got is a Government here which enables cholera, plague and such diseases to reenter the capital city. This is the national capital and it is a national tragedy that people of Delhi are exposed to such deadly diseases because of callousness and negligence on the part of the Government and total loss of sense of responsibility on the part of the Government. When this appeared in Delhi, the Government tried to play it down. They said that there is no cholera and there is no gastro-enteritis. Only when the

[Shri M. S. Gurupadaswamy]

Prime Minister visited some of the places, they seemed to wake up. They admitted, yes, there is cholera, there are cases of gastro-enteritis. For nearly a fortnight, the Delhi administration and the Central Government did not take any single effective step to prevent cholera, to prevent gastro-enteritis, and did not take any preventive steps. The Minister has indulged in giving empty epithets and no preventive steps are taken or monitoring has been done. If preventive steps had been taken, if monitoring had been done, how is that hundreds of people have been suffering as a result of cholera and gastro-enteritis? Garbages have been removed, it is claimed. But we see even now garbages everywhere in those areas. We see the drains choked up. We see the latrines constructed long back are inoperative. Drainages are stinking. No drinking water is available. Roads are dirty. Any human-being will get disease. People live there in sub-human conditions. Even cattle and dogs will not live there in such conditions. But people have to live there.

Sometimes back Rs. 2000 crores were spent in Delhi for Asiad. If that amount had been spent for rehabilitation of these people, Delhi would have been cleaner and healthier. It is a shame that the national capital is exposed to such attacks of diseases. Minimum needs are not provided. The greatest weakness in this is there is a break-down of Government, I charge. There has been multiplicity of departments with no responsibility. It is nobody's concern to take care of men, women and children who live in jhuggies and jhompries. I do not know which department controls which activity. There is D.D.A., there is Municipal Administration of New Delhi, there is Corporation and there is Metropolitan Council. We do not know which of the bodies control which of the activities. There is a plethora of instruments and agencies functioning under the Government that nobody is responsible to anybody. This is the state of affairs, anarchic, chaotic. When such a situation exists, naturally there will be not only diseases but other things also.

People die. It is a national shame that in Delhi which is the capital people have to die for lack of water, lack of sanitation, lack of good food and lack of medicines. It is utterly shameful. Some heads have got to roll if there has to be a sense of responsibility. The Lt. Governor's responsibility is not only to Delhi but to the nation. He has no business to continue in power when hundreds and hundreds of people are suffering and dying in Delhi. I demand the resignation of the Lt. Governor. I demand that those people who are responsible for catering to civic amenities in Delhi should resign forthwith. I demand that the Government of India should take the entire responsibility, fix the responsibility. This is not a case where we can get away with few words, few sentences by expressing sympathy, condolences. This is a case where the Government should pay a price. They owe a responsibility to the nation. It is a shame that people die in the capital city of Delhi uncared for. Therefore, a thorough enquiry is required regarding this matter. Responsibility has got to be fixed and as I said, the Lt. Governor and his apparatus has got to tender resignation. Unless that is done, this august House, this nation, will not be satisfied. Thank you very much.

SHRI V. GOPALSAMY (Tamil Nadu):

Sir, I am on a point of order. Sir, we do not sit beyond 5.00 p.m. unless it is decided by the Business Advisory Committee. This is a serious matter of discussion. Therefore, Sir, I would request you that this matter could be adjourned till tomorrow. (Interruptions)...

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Because the matter is urgent and the subject is under discussion, I put it to the House. If the House is agreeable, we can sit beyond 5.00 p.m. and complete this work. If good suggestions are coming from the hon. Members, and if the Government has to act urgently and immediately, I think we can sit beyond 5.00 p.m. and discuss. I put it to the House. If the hon. House

agrees, we can continue the discussion.
... (Interruptions) ...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): Sir, this is a very important matter and this is the time of adjournment. But since the House is so much insisting, we will go up to 6 o'clock.

SHRI VISHWA BANDHU GUPTA (DELHI): Mr. Vice-Chairman, Sir, from this side of the House and as a Member of Parliament from Delhi, I feel...

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): I request hon. Members to be brief.

SHRI VISHWA BANDHU GUPTA: ... deeply saddened by what has happened in the outlying areas. (Interruptions) ... with regard to the disease and the deaths suffered by some of the people living in Delhi. Sir, I have noted carefully the steps that the Government and the Minister have outlined for taking preventive measures as well as for monitoring of whatever has to be taken into consideration to see that such things do not happen again and for taking speedy action for remedying the situation as it exists today. Sir, however, I would like to have clarifications from the hon. Minister on a few points. It has been agreed and accepted by the Minister that the main culprit in this matter was water. The question is: Who were the people responsible for sinking the pumps only up to a particular depth? Was any survey made, before the pumps were sunk, as to what depth they should go to? Was any survey made with regard to drains, proximity of drains, to the water pumps that were being sunk?

Secondly, I would like to know whether adequate number of tankers had been supplied by the Municipal Corporation now to see that everybody is getting adequate water, pure water, potable water, at this time.

Sir, there have also been reports that some of the patients who were treated in hospitals had to go back to the hospitals again for treatment. When they

went home after treatment, they had to consume the same water again and so they fell sick again. This is a matter reported on the television. I think the hon. Minister could throw some light on the number of people who had to go back to hospital again and again.

Sir, I am one for severe action against those who have been responsible for this tragedy. I would like to know from the hon. Minister what specific steps he is going to take to see that the guilty are punished.

SHRI RAMNARAYAN GOSWAMI (West Bengal): Hon. Vice-Chairman, Sir, it is strange that our Health Minister has not yet submitted his resignation. Rather he thinks it wise to come forward with a statement giving a list of steps he has taken to check the incidence and in this way, he is patting his own back. Sir, the tragic situation arising out of gastro-enteritis in epidemic form in the trans-Jamuna areas in East Delhi has been assuming an alarming proportion and it is also a pointer to the condition of the health-care system of our country. Sir, you know even after forty years of independence in the capital city of our country, Delhi, about five million people live in slums. And, out of that, two million people live in East Delhi where the basic needs of the people like supply of drinking water, disposal of sewerage and a roof over their head are still lacking. The Minister in his statement said that the number of cases of cholera and gastro enteritis reported in various hospitals as on 26-7-1988 was 12,529 and out of that the total number of deaths due to gastro enteritis and cholera in these hospitals was 1. In the meantime Mr. Buta Singh, Home Minister, Mr. Rajiv Gandhi, Prime Minister, and his wife, had visited the area; the local MP, Mr. H. K. Bhagat, also visited the area. It is understood as it appeared in the newspaper that the Delhi Administration swung into action only after the visit of the Prime Minister. So I want to know from the honourable Minister what the Delhi Administration was doing before the visit of the Prime Minister. It is also understood that our Prime Minister has gi

[Shri Ramnarayan Goswamy]

some directives like clearing of garbage, dismantling of shallow handpumps, extensive administration of vaccine, etc. And the Prime Minister also asked for a report from Mr. D. N. Sukthankar, Secretary, Urban Development, and to cause an inquiry and also to indicate measures for fighting the disease. It is understood that the disease has spread mainly from contaminated water from the shallow handpumps and also from garbage. The Minister knows that MCD has installed handpumps in low lying areas which is highly irregular and very unscientific. The Minister is also quite aware that many pathogens cause gastro enteritis. Some pathogens like *eucholai* are very dangerous. I am told some of the pathogens are also responsible for this incidence.

Then, is there any conflict or misunderstanding between MCD and DDA over the jurisdiction of their functioning and deployment of sweepers and other personnel?

Why are they laying so much stress on inoculation against cholera because experts are of opinion that cholera vaccine has no efficacy? And then, it is reported in the newspapers that cholera vaccine is being sold at a very high price and local private medical practitioners are charging very high, from Rs. 5 to Rs. 30. I want to know what steps the honourable Minister contemplates to take against such malpractices.

I want also to know from the Government whether the Government is contemplating establishment of more ID hospitals in Delhi. I demand that the report which was submitted by the Secretary, Ministry of Urban Development, should be made public. Thirdly,...

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Lastly.

SHRI RAMNARAYAN GOSWAMI: Lastly, Sir, I demand that the Executive Councillor must be dismissed.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Now, Mr. Gurudas Das Gupta.

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, the case of epidemic in Delhi is actually a case of human failure of a rare category. I say it is a human failure because the epidemic broke out as the garbage had piled up for many months, maybe for years. The epidemic broke out because the septic tanks were all choked; the epidemic broke out because the water pipes were full of leak; and the epidemic broke out because the source of supply of drinking water in a particular area was through a shallow tubewell and that was not sunk so deep as to enable supply of pure drinking water. Therefore, the case of epidemic in Delhi is a case of thorough, colossal and unparalleled human failure and the pack of persons who are responsible for such a failure are those who run the civil administration in Delhi. After such a failure, there can be no reason why the same set of people should be allowed to rule or should be allowed to continue running the civic affairs in this national Capital. Therefore, this is a fit case where the Central Government should dismiss those people and this is a fit case where they should take the support, the total support, of the Opposition and they should dismiss the man who is ruling as the Lt. Governor and the Council or the Members of the Council who are looking after the civic affairs in Delhi. Therefore, I call for the strongest possible action against those persons for their criminal negligence on account of which this incident has taken place. It speaks of human failure because the Government has failed to arrange for the supply of filtered water even for the inhabitants of this Capital. If the people living in the Capital do not get sufficient supply of pure drinking water, then, Sir, you can very well imagine what can be the fate of those people who are living below the poverty line in the far-flung areas of the country. This again speaks of the thorough failure on the part of the present Government. It even fails to meet the basic and elementary human needs. The point now is that what is happening in Delhi is a matter of national shame. The Government did not move for three weeks. The Government moved after Mr. Rajiv Gandhi had landed in Delhi. Before

the appearance of Mr. Rajiv Gandhi at the scene the Government did not move and the administration did not move. There was no talk of any emergency plan on a war footing. Everything started appearing in the newspapers including the picture of Mr. Rajiv Gandhi in the affected areas after he had landed. Therefore, the Government without the Prime Minister is ineffective and the Government without the Prime Minister is thoroughly incompetent. It only speaks of the level of efficiency of the people who are there in the Cabinet or in the Council of Ministers. It is a pity that we have to deal with the statement issued by the Health Minister because the problem has nothing to do with this Ministry and it has something to do with the Ministry of Urban Development. The Minister of Urban Development has been quietly and innocently shielded by the Minister of Health. It is not the Minister of Health who should answer our questions, but it is the Minister of Urban Development only who should stand in the dock today, on the floor of the House, to answer the questions as to why the garbage had piled up, why the water pipes were leaking and why the supply of pure drinking water was not arranged for the affected people. Who were the people affected? Let me tell you, these are the people affected. These are the people who had been affected from the days of emergency, from Delhi, from the jhuggis. These are the unfortunate people who have been thrown out. This is the same set of people, living in the eastern part of the capital. Therefore, Sir, I would like the Government to tell me: what is the punishment for criminal negligence? What is the punishment for the contractors who are not sinking tubewells to the depth they were asked to do? What is the punishment for the inaction on the part of those who are running the affairs of Delhi? (*Time bell rings*) What is the punishment they can give to the people who are there in the Metropolitan Council? Therefore, it is not a question of drugs being made available. It is not a question only of removal of garbage. It is not a question only of the supply of tablets for purifying water. It is the question what the Government is going to do with peo-

ple who are responsible for epidemic in the national capital of the country. What are you going to do with the people who have been at the helm of affairs, with the people who have been thoroughly ineffective till the Prime Minister had landed in Delhi, till photographs started appearing in the national Press. We have here in this House a Minister who is known for his efficient operations, who has been efficiently operating somewhere in Tripura. There is a Minister in this House who has been efficiently operating in some parts of Calcutta. I would like to know what they are going to do about the inaction the Government is confronted with in connection with the epidemic that has broken out in the national capital of the country.

SHRI V. GOPALSAMY: Mr. Vice-Chairman, Sir, in those years when I was a school boy, officials from the Medical Department used to inspect schools and the students used to run away because they had to take their inoculation injections. Those days had gone. A stage came when the World Health Organisation gave a certificate that India is free from Cholera, that India is free from smallpox. Before that if anybody liked to leave India and wanted to enter any other country in the globe, he had to produce a certificate that he had the inoculation. But, Sir, I am afraid the stage has come back again when the World Health Organization has stated that India is not free from cholera and an Indian has to have the inoculation and produce a certificate when he visits foreign countries. Sir, this Government, headed by Mr. Rajiv Gandhi, assured that this Government is taking this country toward the 21st century, a great leap forward. But alas! it is a great leap backwards to the 19th or the 19th century...

AN HON. MEMBER: 11th century!

SHRI V. GOPALSAMY: Sir, under the very nose of the Central Government under the very nose of the hon. Prime Minister, this most epidemic disease, cholera, has emanated from Delhi. Now it is spreading towards Patna, Bihar...

SHRI ATAI BIHARI VAJPAYEE
Ghaziabad.

SHRI V. GOPALSAMY: This party has been ruling this country for many, many years. This Government is boasting: we have achieved many things, we have launched INSATs and satellites, and so on. But you could not provide pure drinking water to the people of this country.

Sir, yesterday a friend of mine who is working in the Central Government reported a very shocking event: One of his good friends was affected by smallpox. Yes. He went to a hospital. But no Government hospital was ready to admit him because if he had been admitted, it would go on record. Therefore, they refused admission. He had to die. I am prepared to give details. I would send a note to the hon. Minister. I came to know about it yesterday only. So, smallpox has also come back. This cholera has emanated from Delhi. Rs. 1400 crores were spent on New Delhi. How many crores did we spend to celebrate CHOGM and to celebrate the Conference of NAM? When the foreign dignitaries and the Heads of State visited this country, they stayed at Ashoka Hotel. They were taken to Vigyan Bhavan. The entire route was given a rosy painting. At the same time, today in this city itself the people are dying because of cholera. Hereafter the foreign tourists will shudder to enter this country. It is reported that when the news came that people in some countries were affected by AIDS, the number of tourists visiting those countries dropped considerably. Now the tourists are reluctant to enter those countries. I am afraid that hereafter the foreign tourists will not be ready to enter this country.

Sir, the population growth has become the biggest problem in this country. Perhaps the Government believes in the Malthusian theory that if there is no effective check on population, there will be natural remedies. Is it because of this that the Government has permitted such a situation? This Government has failed to provide drinking water. This Government has failed to provide sanitary facilities. This Government has failed on every count. Some friends were criticising the Lt. Governor and the other officials. But in no

uncertain terms I raise my accusing finger towards the Government headed by Mr. Rajiv Gandhi. This Government should take the responsibility for this failure. This Government cannot shift the responsibility on others. Mr. Rajiv Gandhi visited those areas. He and his Government should take the responsibility for this failure, for the spreading of this epidemic. Therefore, Sir, the history of India will say that only during the regime of Mr. Rajiv Gandhi cholera has come back and smallpox has come back.

SHRI DIPEN GHOSH (West Bengal): Is it symbolic?

SHRI V. GOPALSAMY: Yes, it is symbolic. Therefore, the Government should take the responsibility. Some hon. Members said that this officer or that officer should resign. I say that the Government headed by Mr. Rajiv Gandhi should resign.

SHRI M. M. JACOB: What was the number of people dying of cholera before Independence?

SHRI V. GOPALSAMY: The World Health Organisation gave the certificate after independence. It has come back. It went away and disappeared. Now it has come back under the dynamic leadership of Mr. Rajiv Gandhi. He should take the responsibility and resign. Sir, this is not a small matter. The Government has allowed the situation to deteriorate so much. The epidemic which has emanated from Delhi should be checked immediately and measures should be taken on war-footing. The Rajiv Gandhi Government should take the responsibility honestly respecting the democratic norms.

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Vice-Chairman, Sir, in 1955 a jaundice epidemic had broken out in Delhi. That epidemic too was caused by contaminated water. Sewage from the Najafgarh Nala had contaminated water from the Wazirabad Pumping Station. Contamination took place for only six days but there was an epidemic on that account. And the Government felt extremely bad about it, the whole country was perturbed that right in the capital an epidemic had broken out. I have before

me a report of the Committee that had been set up at that time headed by a retired High Court Judge—Justice Das. Just for six days, contamination took place and that epidemic affected all sections of the population. The difference between that epidemic and this one is that this time the whole city was not affected. That report does not give me the number of deaths, but it was much smaller than the number of deaths that have taken place now. But this epidemic that has broken out in Delhi this month is in one way far worse than that because it is only the poor people who have been affected, not you and I. It is those people who have been living in the slums, living in the resettlement colonies who are affected. And it seems that the authorities are more callous about the whole thing. We have behaved as we have only because we are not affected. If this kind of gastro enteritis and cholera had broken out in these areas in Feroz Shah Road, in Pandara Road, in New Delhi, and in these areas our response may have been totally different. I do not know how many of us have really gone to those areas and seen it. The Minister has said that he has seen it. I do not know if he had seen it before the 22nd or after the 22nd. But some of my colleagues...

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) : वह बतायेंगे ।

SHRI LAL K. ADVANI : मैं नहीं जानता और मैं व्यक्तिगत मामले में पड़ना भी नहीं चाहता । Some of my colleagues went there along with us yesterday and, Sir, they would confirm that the situation has to be seen to be believed. Here in Delhi there are two Delhis—one is the Delhi of five-star hotels and fly-overs, and the other Delhi is the Delhi of slums and squalor and sickness. It is this Delhi which is today affected by this cholera and gastro-enteritis. And these two Delhis are absolutely poles apart. And because it is the other Delhi that is affected our response is so cold. Mr. Vice-Chairman, Sir, the essence of democracy is accountability. Not one word in this entire statement says who is accountable for this, who is responsible for this, and not one

word to, indicate that the Government wishes to pin-point who is responsible. Sir, this is not a discussion. I am expected only to seek some clarifications. But the situation really is so bad that there is nothing really to explain. What can he explain? My senior colleague was right when he asked that the whole Ministry to be here. I would have liked the Prime Minister also to be here. The Prime Minister had gone there on the 22nd. For the first time, a senior official says that all is not well. Before that, on the 18th of this month, a press conference was addressed by the Delhi Administration's Health Secretary, by the Corporation's health officials. And when the pressmen asked him. An epidemic is raging the city, what are you doing about it? They denied even the outbreak of the epidemic. It was just before the Prime Minister visited. They say, there is no epidemic. Then this journalist has to tell him what is the meaning of epidemic. what does 'epi' mean, what does 'demic' mean, and what is the source and explain to him how is this an epidemic because the persons affected are many times more than the usual number, the number of cases of gastro-enteritis last year, the number of cases the year before and the number of cases this year and then see the incidence of it and just judge whether it is an epidemic or not. They denied that there is cholera. They said that it is only gastro-enteritis and that it is the result of heavy rains and monsoon. It is amazing really. My friends here, most of them, said that this is a case of criminal negligence. I am not willing to agree to that. I regard it as a case of criminal politicking, not merely an act of omission, but it is a sin of commission. Sir, in the month of February Metropolitan Council and Corporation elections were due. And the conditions in these slums were very bad. In fact, they had been very bad all along all these years. So, suddenly in the month of October and November Delhi Administration decides that in order to impress these slum dwellers, we are going to put up thousands of handpumps in these colonies. So handpumps are installed in the month of October and November, 1987. And I regard this as the single:

[Shri Lal K. Advani]

biggest cause of this cholera and gastro enteritis epidemic. It is a sin of commission, not merely of omission. Of course sins of omission there are plenty, galore. But had these handpumps not been put up, these handpumps only 15 and 20 feet deep, and that too in most cases along side the drains, this thing would not have happened. Yesterday my colleagues visited along with me Raghubir Nagar. There was a dirty stinking drain. My colleagues could not even bear the stench. Everybody had a handkerchief in his hand. Just a few feet away there was a handpump and people were taking water from there to drink. They have no option. A doctor said on the television two days back that we treat the patients, and they go back and drink the same water again and then come back to us within four-five days with the same gastro-enteritis problem or with the same cholera infection. What are we to do? Now all of a sudden the Administration has ordered that all these handpumps must be removed. Some of them have been removed, some of them have been painted red that water should not be taken from there. But who is responsible for this decision to put up thousands of handpumps only 15-20 feet deep alongside these dirty drains, stinking drains? Who did it? Only for the sake of votes, only because elections are due, and therefore I say that the main thing is that those responsible must be hauled up (*Interruptions*). He has referred to only one constituency. The Prime Minister has also visited only that constituency, whereas West Delhi is affected, South Delhi is also affected, and the malady is spreading.

Sir, my specific questions are: I would like to know what has Sukhthankar reported. What is his report? Let the report be placed on the Table and let there be a full-fledged debate on that, not merely this statement and clarification business, but something more than that. I feel that one of the main reasons why this has happened is because there is total lack of coordination among the authorities in Delhi. For all these three weeks or

four weeks that this matter has been discussed and debated in the press, the Corporation has been accusing the DDA, the DDA has been accusing the Corporation and both together may have been privately accusing the Lt. Governor, I do not know. But this incident and episode has once again highlighted the problems of multiplicity of authorities in Delhi. Unless there is one single authority in Delhi, a responsible authority, Delhi's affairs would continue to be bungled. Also, someone has to explain why these colonies, resettlement colonies were transferred to the DDA. Till 1980 they were with the Corporation. The Corporation is best equipped to look after their civic needs. But in 1980 all of them were transferred to the DDA and from 1980 to March 1988 or April, till which time they were with the DDA, it was then decided that this is not a proper arrangement, let us transfer them back to the Corporation. So the decision was taken, a Resolution was passed and all these colonies, jhugi jhonpri settlements, there are about 600 jhugi-jhonpri settlements in Delhi with a population of over 15 lakhs, all these were transferred to the Corporation but only on paper.

The actual transfer does not take place and the DDA, in the meanwhile, disappears. So, for the last few months, there has been no civic administration, no one to attend to the civic needs of those areas. This has complicated the matter. There is no mention in this statement of all as to what happened, who did it, why was it done and who is responsible. Therefore, I would plead with the Minister that before he replies to other points, let him tell us who is responsible, who is to be made accountable. As far as I can see, of course, there are so many authorities. But the principal authority in the Union Territory of Delhi at the present point of time is the Lt. Governor, advised by his Executive Council of four. There is no reason why they should be staying in their office even for a single day. All of them should be sacked. Here is a Government which dismissed a Commissioner of Police because his car dashed against the car of a Minister; here is a Government in whose regime a Chief Minister was dismissed because he organis-

ed a lavish reception for the General Secretary of the ruling party. And here now we have an epidemic raging in the capital for nearly one month. The Minister says 155 persons have died. This is according to the records of the major government hospitals. If you were to go into the records of the private hospitals or those who have had no opportunity of going to any hospital, the figure would be much larger; maybe 300 or maybe 400; I do not know. My colleagues have given me a list of at least 60 more persons who are not in the official list, from various colonies and I should think that the Government should have been in a position to come to Parliament fully equipped with all the facts and the total number of people who died because of Gastroenteritis and Cholera, and not depend only on the government hospitals figures.

A tragedy of enormous dimensions has taken place. So, I demand is that the Lt. Governor along with his Chief Executive Councillor and the Executive Council which was conspicuous by its absence throughout one month, must be sacked immediately and then a judicial enquiry appointed to go into the entire episode, the chain of events, so as to ensure that this kind of tragedy does not take place again. After all, if this can take place in the capital, then no part of the country can feel safe and secure. This is the minimum we expect from the Government.

SHRI NAGEN SAIKIA (Assam): Mr. Vice-Chairman. I have gone through the statement of the hon. Minister. It is some sort of a whitewash of the negligence, inactiveness, inefficiency and failure of the Government. Delhi is the Union Territory and it is the national capital and thousands and thousands of people are living here in luxury. But I have seen a different kind of Delhi. Yesterday, I had the occasion to go to Raghbir Nagar where thousands of people are living in an unimaginable condition. It is a horrible scene to see how people are living there. The hon. Minister has stated that everything is being monitored. I want to know whose places are being monitored. Has somebody gone to

Raghbir Nagar? The Prime Minister declared that before Monday all the garbage will be removed. I want to know whether all the garbage has been actually removed. Yesterday, we witnessed with our own eyes how heaps of garbage are lying till then.

Hon. Advaniji has already pointed out that the number of deaths is more than what has been given by the hon. Minister in his statement. The Minister has not given the actual number in his statement. It is a failure on the part of the Government.

Sir, the people in the Raghbir Nagar and other slum are as are living in sub-human conditions. I want that the Minister and his officials should immediately go to these places and see how these people are living. The Minister has said that adequate potable water is being supplied. But we have seen hand-pumps which are giving contaminated water. He has said that doctors are working there, inoculations are being given and that medicines are being supplied. But nothing at all there. We have not seen any doctors there, inoculations being given or medicines being supplied. We have only seen some BJP volunteers working there. The Minister has also said that speedy implementation of environmental improvement schemes like construction of sanitary latrines etc. is taking place. But I have seen with my own eyes open places being used by the people as lavatories.

I urge upon the Minister to visit those places where thousands of people are living without medicines, without water and a very nasty and dirty drain under their very nose. My colleague, Prof. Lakshman, has pointed out that there is a drain which is full of dirty things. But there is nobody to look after these people; there is nobody to look after these places. It is an utter failure on the part of the Government. I urge upon the Government to provide immediate relief to these people living in these slum areas.

Sir, our national poet Rabindranath Tagore has said, "those who insult others will have to share the same insult one day."

श्री बीरेन्द्र वर्मा : माननीय उपसभाध्यक्ष महोदय...

श्री राम चन्द्र विकल (उत्तर प्रदेश) : यह समस्या तो सामूहिक है, हम लोगों को भी तो देना चाहिए समय। रेल पर भी नहीं दिया। हमें भी कुछ समय देना चाहिए।

श्री बीरेन्द्र वर्मा : माननीय उपसभाध्यक्ष महोदय, दिल्ली देश की राजधानी है। नई दिल्ली जहाँ पोलियामेट है, मिनिस्टर्स रहते हैं उसमें और वह दिल्ली जहाँ किसी जमाने में मुगलों की हुकूमत थी, दोनों में जमीन और आसमान का अंतर है सड़कों में और सफाई की दृष्टि से। 155 व्यक्ति मरे। माननीय स्वास्थ्य मंत्री जी ने बताया है। यह दुर्भाग्य है इस गरीब देश का कि उनमें एक-एक आदमी गरीब था। गरीब की दुहाई देने वालों, गरीबों के प्राणों की रक्षा न कर सके। कल रात हम रेडियो पर सुन रहे थे 157 आदमी मरे, आपने 155 की रिपोर्ट दी, तो दो आदमियों की मृत्यु कोई ज्यादा मायने आपके सामने नहीं रखती, इसका भी मुझे दुख है। जिस समय यह देश गुलाम था तो किसी भी जिले में अगर एक भी आदमी मर जाता था तो डिस्ट्रिक्ट मजिस्ट्रेट और एस० पी० दौड़े फिरते थे, भागते थे कि कौन मरा, कैसे मरा और यहाँ स्वास्थ्य मंत्री 155 की रिपोर्ट देते हैं, ग्राल इंडिया रेडियो और टेलिविजन 157 की रिपोर्ट देते हैं और यह 157 और 155 की रिपोर्ट तो सरकारी अस्पतालों की है, प्राइवेट अस्पतालों की रिपोर्ट क्या है, यह भी बताने की वषा करें। जो निजी डाक्टरों के इलाज में थे उनकी संख्या भी बताएं और जो गरीब इंसान इलाज नहीं करा सके और नीम हकीमों के चक्कर में थे, उनकी भी क्या आपको जानकारी है, यह भी बताएं। अभी तक मान्यवर 300, 400 लोग मर चुके हैं।

अभी कुछ दिन पूर्व भारत सरकार के रेल मंत्री जो दिल्ली में रहते हैं उन्होंने केरल जो कि सुदूर दक्षिण में रेल दुर्घटना हुई जिसमें 105 लोग मरे उसके कारण प्रधान मंत्री जी को अपना इस्तीफा

दिया लेकिन यहाँ दिल्ली जो कि देश की राजधानी है, जहाँ आप खुद बैठे हैं...

श्री बिट्ठलराव माधवराव जाधव (महाराष्ट्र) : आप क्या चाहते हैं ?

श्री बीरेन्द्र वर्मा : क्या चाहते हैं, वही बता रहा हूँ। तो यहाँ 300 आदमियों के मरने के लिए किसकी जिम्मेदारी है। जब दक्षिण में दूर केरल में 105 आदमियों की मृत्यु पर प्रधान मंत्री को रेल मंत्री ने इस्तीफा देने के घोषणा की तो यहाँ 300 लोगों के मरने पर भी जहाँ कि आप बैठे हैं, जो देश की राजधानी है, जहाँ वेधल गरीब आदमी मरे, अभीर एक भी नहीं मरा, इतने लोगों के मरने पर एक आदमी इस्तीफा देने का घोषणा नहीं कर सकता ?

श्री बिट्ठलराव माधवराव जाधव : आप किस-किस से इस्तीफा मांगेंगे।

श्री बीरेन्द्र वर्मा : गैरत अगर होती तो आपके लेफ्टिनेंट गवर्नर इस्तीफा देते, आपके चीफ ऐक्जीक्यूटिव काउंसिलर घोषणा करते। हमारे यहाँ के अर्बेन डेवलपमेंट मिनिस्टर बैठे हैं, उनकी भी जिम्मेदारी है, गृह मंत्री बैठे हैं, उनकी भी जिम्मेदारी है, स्वास्थ्य मंत्री बैठे हैं, उनकी जिम्मेदारी है। डी० डी० ए० के मुपुद किया है तो उसकी जिम्मेदारी है। 600 कालोनियां हैं जहाँ गरीबों को बसाया गया है। उनके स्वास्थ्य का उनके खान-पान का, उनके लिए रोशनी, का, उनके लिए पीने के पानी का क्या प्रबंध किया गया है ? सफाई की क्या हालत है, आप नई दिल्ली में देख लीजिए, मझसे मत पृष्ठिए, बाहर जाकर देख लीजिए। माननीय स्वास्थ्य मंत्री जी कह रहे थे कि पुराने विरम का गल्ला और सड़ी गली चीजें बेचने वालों को हमने रोक दिया। उनका बिकना आपने बंद किया तब जब कि 300 आदमी मर गए। वे क्या बेच रहे थे, किसकी इजाजत से बेच रहे थे और क्यों बेच रहे थे, सड़ी गली चीजें लोग क्यों खा रहे थे इसको आप दिल्ली में नहीं रोक सके तो दिल्ली से 100 मील की दूरी पर कैसे रोक सकेंगे ? दिल्ली

बो कि देश की राजधानी है वहाँ आप क्यों नहीं रोक सके ? अब आप रोक रहे हैं जब तीन सौ आदमी मर चुके हैं यह चैलेंज है आपके लिए ।

मान्यवर, आपने फिगर्स दिए हैं कि साढ़े बारह हजार लोग अस्पतालों में भरती हैं । साढ़े बारह हजार तो आप ही बता रहे हैं, प्राइवेट डाक्टरों के पास न जाने कितने हैं । यहाँ पर हैड पंपों की बात आई, हमने टी० बी० पर सुना । कल टी० बी० पर यह बताया गया कि जो आदमी अस्पतालों से टोक होकर चले गए थे वे फिर बीमार हो गए । तो वे कहाँ का पानी पी रहे हैं ? जिस आवाहवा में वे रह रहे हैं, जिस गंदगी में वे रह रहे हैं उसको साफ करने के लिए आपने क्या किया ? उस गंदगी को दूर करने के लिए आपने स्याई तौर पर क्या व्यवस्था की है । सभी मिनिस्टर यहाँ बैठे हैं, वे बताएं ।

मान्यवर मंत्री जी इसका भी जवाब देने की क्या करें कि अक्टूबर, नवंबर और दिसंबर में जो हैड पंप लगाए गए वे किसकी सलाह से लगाए गए थे ? क्यों लगाए गए थे ? क्या कोई कह सकता है कि उनका पानी पीजिए ? आज भी उन लोगों को पानी नहीं मिल रहा है, कौन उसके लिए जिम्मेदार है ?

6.00 P.M. मान्यवर, मेरी आप से यह भी प्रार्थना है कि जितनी बड़ी दुर्भाग्यपूर्ण मौतें हुई हैं दिल्ली के अंदर, देश की राजधानी में इसके लिए क्या जिम्मेदारी फिक्स की गयी है और कौन इसके लिए जांच करा रहा है ? जो जांच श्री सुखतांकर ने की और उन्होंने जो रिपोर्ट दी उसके ऊपर आपने क्या ऐक्शन लिया, भविष्य के लिए स्थायी तौर पर । यह आपके टेम्पोरेरी अरेंजमेंट्स हैं । इस देश की राजधानी में ही बताइये कि आपका क्या इरादा है करने का जिससे कि भविष्य में ऐसी घटना दुबारा न हो ।

PROF. SOURENDRA BHATTACHARJEE (West Bengal): Mr. Vice-Chairman, Sir, of late the Congress(I),

particularly the Government at the Centre, has developed a culture—the culture of repeating the name of the Prime Minister at every step. The only exception was the Minister of State for Railway who did not name him in connection with the train disaster in Kerala. Everywhere and for everything he is being mentioned, as it is there in this report also. Repeatedly speakers—perhaps you are also included, Mr. Advani—did say that and nothing more. The youthful Prime Minister, during his short stop over in India did 'tread' these epidemic-ridden areas. There is also a list of Ministers and officers visiting the areas affected. All those areas have been mentioned. The space used could have been taken to better purpose for enunciating the responsibility in the matter as to who are responsible. If what Mr. Advani says regarding the laying of these pumps is correct, then can this Government dare fix this responsibility without bringing harm to itself? That point remains. A mere statement that these are the cause is not enough. If they were laid only 15-20 feet deep, then who was responsible for that is clearly to be found out and those persons brought to book.

Regarding preventive steps, a very innocuous statement has been made about "speedy implementation of environmental improvement schemes like construction of sanitary latrines etc." Now why should there be insanitary latrines in the metropolis? Mr. Advani mentioned about the two parts of Delhi. But even in that work, why were insanitary latrines planned out earlier? Whose responsibility was it to phase these out? And whether the existence of insanitary latrines over and above the shallow pumps led to the outbreak of epidemic has to be answered by the Minister. An innocent statement will not be enough.

Cholera inoculation, typhoid inoculation and inoculation against hepatitis have been mentioned. There is a controversy whether cholera inoculation is at all effective once the epidemic breaks out, or even before that. But more than that, I know of cases where those going in for inoculation in areas outside the epidemic zone

[Prof. Sourendra Bhattacharjee]

were told that injections were not available.

What about this position? How do these things happen?

Other points have already been referred to by different speakers. I would request the Health Minister not to issue snug statements but try to present a correct picture of the situation, a correct analysis, which alone can enable the adoption of effective measures. Thank you.

PROF. (MRS.) ASIMA CHATTERJEE (nominated): Mr. Vice-Chairman, Sir, almost all the points which I wanted to raise have been covered by Prof. Lakshmananna, but I have a few more words to say.

It is gratifying to note from the statement circulated to us by the honourable Minister for Health and Family Welfare, that preventive public health measures have already been taken to control the outbreak of gastro-enteritis and cholera and also he has taken steps so that it does not spread in other parts of the capital. In page 2 he has mentioned that 11 measures have been taken under a time-bound programme for prevention and control of this outbreak. However, of these, the most important are the removal of garbage from all the affected areas, supply of Halogen tablets and supply of oral dehydration salt packets. The last one which I would like to mention is inoculation against cholera and typhoid. Now I would like to know whether the honourable Minister has taken steps to remove the garbage from other parts of the capital to further prevent the outbreak of cholera and gastro-enteritis. I would also like to know whether hygienic conditions are being maintained in the affected area and whether that area has been declared as a danger zone so that people may be conscious about drinking water from the sources in that area. With red lights this area should be declared as a danger zone so that the common man might understand that there is something serious about which they should be very particular. I would also like to know

from the honourable Minister what steps are being taken to supply potable water, free from pathogens, to the people and whether that water is being tested by any analytical laboratory before supply.

Now there are a few other points. The shallow tubewell water has been contaminated with sewage and faecal matter and accumulated garbage, I think those tubewells should be closed altogether so that the residents of those places may not use the water in order to avoid the calamity. These are the few points which I would like to know from the honourable Minister. Thank You, Sir.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Just a minute, Sir. There are certain points. For example.. (Interruptions)...

श्री रामचन्द्र विकल : श्रीमान, मैं भी कुछ कहना चाहता हूँ... (व्यवधान)।... मैं आपकी व्यवस्था चाहता हूँ।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Yes, Mr. Minister

DR. G. VIJAYA MOHAN REDDY: Only one point.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): I am sorry, Mr. Reddy.

DR. G. VIJAYA MOHAN REDDY: When there is thing like cholera....

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Please sit down. I can't do it. I have to go by the rules. Unless the rules are amended, I cannot give. Please sit down. You are not allowed to speak.

DR. G. VIJAYA MOHAN REDDY: Because it is a very serious matter and it is spreading, and if you are so careless...

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): You have got other methods to raise it, but not under this. Please sit down.

DR. G. VIJAYA MOHAN REDDY: I have to tell the Minister two or three points.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Sorry, I cannot allow you. Yes, Mr. Minister.

DR. G. VIJAYA MOHAN REDDY: There are two or three points, scientific points, technical points.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Please sit down, Dr. Reddy.

DR. G. VIJAYA MOHAN REDDY: These points will have to be discussed. I protest, Sir. I walk out. You do not want to discuss and note the points which we are trying to make.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Dr. Reddy, will you please listen to me? You have been circulated the procedure for the Minister's statement. After all, Chair has to go by the practice and the rules. I cannot violate the rules. Please sit down.

DR. G. VIJAYA MOHAN REDDY: It is an exceptional matter.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): There is a method of discussion also. You have got ample opportunity if you want to raise it.

DR. G. VIJAYA MOHAN REDDY: Please yield because certain....

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): You cannot go on speaking like this. Please sit down.

श्री राम चन्द्र विकल : श्रीमन्, मेरा व्यवस्था का प्रश्न है ।

। मैं यह चाहता हूँ, यह ऐसी गंभीर समस्या है जिस पर ध्यानाकर्षण प्रस्ताव मैंने भी दे रखा है और विपक्ष के माननीय सदस्यों ने भी दे रखा है । इस पर पूरे दिन बहस होनी चाहिए थी । मंत्री जी के वक्तव्य के बाद इस पक्ष के श्री विश्वबन्धु गुप्ता के अलावा किसी को बुलाया ही नहीं गया । मैंने सुबह ही रेल दुर्घटना पर अपना नाम दिया था लेकिन मुझे मौका नहीं दिया गया । ऐसे सवाल पर, मंत्री के वक्तव्य पर

पक्ष या विपक्ष की ओर से जो भी नाम आ जाये उनको बुलाया जाता है लेकिन आज एक नई परंपरा डाली जा रही है । सुबह भी ऐसा हुआ जब रेल दुर्घटना पर मैंने अपना नाम दिया और इस बार भी ऐसा ही हो रहा है । इस पर मैंने ध्यानाकर्षण प्रस्ताव की मांग रखी है । हाँ, अगर आप कल ध्यानाकर्षण प्रस्ताव के जरिए इस पर बहस रख ले तो ठीक है । हमको भी अपने विचार प्रकट करने का मौका दिया जाना चाहिए । यह एक राष्ट्रीय समस्या है । यह केवल मंत्री और विपक्ष के लोगों की ही समस्या नहीं है । इस बारे में सारे लोगों की राय, उनके सुझाव जानने चाहिए । यह जरूरी है । हो सकता है मैं ज्यादा अच्छे सुझाव दे सकूँ । हमको क्यों बोलने नहीं दिया जा रहा है ? आप देर तक बैठिये । हम देर तक बैठने को तैयार हैं, या कल पुनः इस पर बहस हो । यह मामूली समस्या नहीं है । इस पर अनेक ध्यानाकर्षण प्रस्ताव आये हुए हैं यह आप देख सकते हैं । यह कोई मामूली विषय नहीं है ।

उपसभाध्यक्ष (श्री हेम० हनुमन्तप्पा): आप बैठिए । मिनिस्टर के स्टेटमेंट पर जैसी बहस होनी चाहिए उसके लिए नियम बने हुए हैं । चयरमैन का सरकुलर सर्कुलेट हुआ है । मैं कोई नयी परम्परा नहीं शुरू कर रहा हूँ परम्परा के आधार पर काम चल रहा है । अगर आप इस पर बहस चाहते हैं तो उसके लिए भी मार्ग है । आप कल बिजनेस एडवायजरी कमेटी या चयरमैन से मिलिये और चर्चा करने का कोई तरीका निकालिये । मुझे कोई आपत्ति नहीं है । लेकिन मिनिस्टर... (व्यवधान)....

श्री राम चन्द्र विकल : मैंने भी धैरे ही नाम दिया था जैसे और सदस्यों ने दिया था ।

उप-सभाध्यक्ष (श्री हेम० हनुमन्तप्पा): आपका ही नाम नहीं है, 6-7 सदस्यों के नाम हैं । ... (व्यवधान)....

विकल जी आप बैठिये ।

[श्री हेच० हनुमन्तप्पा]

श्री राम चन्द्र विकल : हमे सवाल पूछने का हक है आप हमें इस अधिकार से वंचित कर रहे हैं।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Please allow me to draw the attention of the hon. Members. (Interruptions) Mr. Ahluwalia, please sit down. I will just draw the attention of the hon. Members.

श्री अटल बिहारी वाजपेयी : मुश्किल यह है कि एपिडेमिक कोई नियम और कानून नहीं मानता।

उप-समक्ष (श्री हेच० हनुमन्तप्पा) : मुझे मालूम है। आप गुजुरी हैं आपको भी मालूम है। और भी तरीके आप निकाल सकते हैं।

"Hon. Members are informed that the following procedure laid down by the Chairman, Rajya Sabha, will be followed regarding the clarifications to be sought by Members on statements by Ministers in the House:

Only one Member from a party or group may be called to seek clarification on a statement. If there are more than one Member to seek clarification, the request received first in point of time may only be accepted ignoring the request from other Members belonging to the same party/group received later in point of time."

I have gone strictly by this rule. If the Members still want a discussion, they can approach Chairman, they can approach the Business Advisory Committee. I have no objection.

SHRI DIPEN GHOSH: You have the right to draw the attention of the hon. Members to this particular procedure. But today, Mr. Vice-Chairman,...

श्री राम चन्द्र विकल : जितने लोग प्रश्न पूछते हैं उनका जवाब मंत्री गण देते रहे हैं। यह आज तक का इतिहास है। आज आप नया कानून नये सिरे से डाल रहे हैं। जिन्होंने ध्यानाकर्षण प्रस्ताव की मांग की हुई है उनको भी बोलने का आप मौका नहीं देते।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Dipen Ghosh, looking at the mood of the House, I will put it to the House, and if the House agrees, two or three members who want to speak, will be permitted to speak for two minutes each.

SHRI DIPEN GHOSH: Before that I would like to draw your kind attention to a fact. Mr. Jacob, Minister of State for Parliamentary Affairs was also present. We submitted certain special motions on this issue. It was decided in the presence of the Leader of the House that tomorrow there will be a Call Attention motion on that issue so that we can take part and we can have a wider discussion. I want to know whether on this, a Call Attention Motion is going to be admitted or not as decided earlier.

SHRI M. M. JACOB: I am not aware of what you are saying.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Already eleven members have spoken.

SHRI DIPEN GHOSH: It could not be a substitute.

SHRI GURUDAS DAS GUPTA: This morning many of us from the Opposition met the Chairman. The Deputy Chairman was also present. We told him very frankly that the question of epidemic is a matter of national concern, particularly when it is in Delhi. At that point of time the Chairman had agreed, not only agreed, but also said tomorrow he will fix us a Calling Attention on this subject. That was a clear indication of his approval. May be Secretary-General was also present. So, I would like to know whether the Chairman's decision is going to be carried out or there is going to be a departure from the agreement that we had in his Chamber today in the morning.

SHRI M. M. JACOB: Mr. Dipen Ghosh mentioned about my presence while taking such a decision that there will be a Calling Attention on this sub-

ject I am not aware of these things. I do not remember anything was stated like that. But, tomorrow the Business Advisory Committee is meeting and it is up to us.

SHRI DIPEN GHOSH: Business Advisory Committee will meet in the afternoon.

SHRI M. M. JACOB: It is up to it to decide.

SHRI GURUDAS DAS GUPTA: Sir, you consult the Secretary-General. In his presence it was decided. How can there be a departure?

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Das Gupta, please don't convert it into an argument. When the hon. Members met the Chairman, this statement was not in the Agenda. Subsequently the statement has come and sufficient discussion has taken place. If you still are not satisfied, there are avenues. You can meet the Chairman and surely ask for it. We will continue the discussion. Shri Vijay Mohan Reddy.

DR. G. VIJAYA MOHAN REDDY: The first and foremost thing I would like to state is that there had been a delay in declaring the outbreak of the epidemic. It is a failure on the part of some people and it is punishable by law. Therefore, those people who were not prepared to declare it as an epidemic should be punished according to law.

Secondly, hospitals are not the places to treat the cholera cases. There must be certain places where the cholera cases are isolated and treatment is given. Such cases are to be watched. Even the people who are round-about should be watched. Contact of the cholera cases should be watched and treated properly. That alone will solve the problem. That is why I say the method in which the epidemic has been tackled has not been helpful to stop the spread of the disease. It is spreading in the four corners.

Thirdly, cholera is an infectious epidemic. A cholera case also infects water and that infected water is taken. That means contaminated water is taken by the persons. In other words sanitation

of the area is very bad. Sanitary conditions of the entire area will have to be reviewed and very strict measures will have to be taken. So, my point is that the hospitalisation of the cases itself is wrong. Private hospitals are not entitled to treat infectious diseases in the absence of any notification. That means the doctors who are treating those cases must be asked why they are treating such cases. If they are treating those cases, what action is the Government taking about sanitation, about the care of the contacts and about the care of the carriers of such disease coming into contact with others? Like that there are several areas in which there is a total failure in combating the epidemic. I would request the hon. Minister to clarify on all these points.

If you do not take this epidemic as very serious and if you are not going to proceed on scientific lines, there will be a big calamity not only in this city but in the surrounding areas of the city also. That is why it is a very grave incidence. For every one of the cases reported, there will be hundred cases which are healthy carriers. That means the entire area is now full of cholera vibrio. One-third of the cases are positive cholera. That means it is a very serious epidemic. It is one of the biggest epidemics that has broken out in recent times and it has taken place in the slum areas. It is one of the biggest epidemics in Asia also. That is why I request the hon. Minister to give all possible attention because this is the single biggest epidemic. The administration has also failed to declare it as an epidemic. This is shameful. Thank you, Sir.

श्री राम चन्द विक्रम : उप सभाध्यक्ष महोदय, बोलने से पहले मैं एक बात जरूर बाहंगा इसके लिए आप चाहे नियम बदलें या परंपरा बदलें एक मैनबर एक पार्टी का उसको उसी के अनुसार समय मिलेगा । हमारी इतनी बड़ी पार्टी है इसलिए पार्टी के हिसाब से समय मिलना चाहिए । दूसरे इतने महत्वपूर्ण विषयों पर किसी को तो इतना अधिक समय दे देंगे कि वह बजट में भी लंबी स्पीच कर देगा और किसी को सवाल पूछने का भी समय नहीं दिया जाता है । ये दोनों ऐसी बातें हैं कि जिनको न्यायसंगत किया जाना चाहिए ।

[श्री राम चन्द्र विकल]

यह जो महामारी दिल्ली में फैली हुई है जिसके इतने भयंकर परिणाम हो रहे हैं और जो अभी तक काबू में नहीं आ सकी है उसके बारे में मैं कहना चाहता हूँ और उस पर कुछ बुनियादी सवाल हैं। बुनियादी सवाल यह है कि दिल्ली में बेकारी की वजह से देश भर के लोग आ करके अनधिकृत रूप से बस जा रहे हैं और इस प्रकार कितनी अनधिकृत कालोनियों का निर्माण हो जाता है और फिर उनको मान्यता भी मिल जाती है लेकिन उन्हें योजनाबद्ध ढंग से नहीं बसाया जाता है इसलिए वहाँ पर पानी की निकासी नहीं होती है। दूसरे यमुना का जल स्तर बढ़ा हुआ है जो पानी यमुना में आता था वह उसकी वजह से रुका हुआ है। आप मौके पर जा कर देख सकते हैं। तीसरे जो यमुना के पेट में लोग झुगी-झोपड़ी डाल कर बसे हुए थे वे वहाँ से निकल कर फिर एक जगह पर आ गए तो इस तरह की भयावह आबादी अनियमित रूप से बसी हुई है और योजनाबद्ध ढंग से न होने के कारण वहाँ पर गंदगी फैली हुई है। मैं कृष्णा नगर और लक्ष्मी नगर गया था। वहाँ सड़कों पर कूड़े के ढेर लगे हुए हैं और गफाई का कोई इंतजाम नहीं है। वहाँ पर बदबू आती है। यह तो रघुवीर नगर की बात कहते थे, आप शक्करपुर और लक्ष्मी नगर को जाकर देख लें। कृष्णा नगर को भी देख लें। सारी यमुनापार की आबादी दुर्व्यवस्था में है। उसकी तुरन्त व्यवस्था होनी चाहिए। चौथा सवाल उठाना चाहता हूँ कि यह तो छूत की बीमारी है और यह गाजियाबाद नौएडा तक में चली गई और इधर हरियाणा में भी है। इसके लिए उत्तर प्रदेश और हरियाणा की सरकारों को भी आवधान कर देना चाहिए। दूसरे यह राजधानी क्षेत्र बना दिया गया है इसलिए भी पड़ोस के इलाकों में सारी व्यवस्था करनी चाहिए। यहाँ पर आवास मंत्री जी बैठे हुए हैं यह जो दुखद घटनाएँ हुई हैं और हैजे तथा आंत्रशोथ से मौतें हुई हैं दोनों बीमारियों में और बंसी जाल चौहान का बयान रेडियो पर सुन रहा

था उन्होंने खुद तसलीम किया है, गंदगी पड़ी हुई है और बीमारी फैली हुई है। प्राइम मिनिस्टर भी मौके पर गए, यह तो उनकी उदात्तता है, आपोजीशन के लोग चाहे इसको बुरा मानें और प्राइम मिनिस्टर का इस्तीफा तब मांगा गया... (व्यवधान)... मैं नाम ले सकता हूँ। खैर इस्तीफे के बारे में विपक्ष के लोगों से एक ही बात कहना चाहता हूँ कि आप दिन प्राइम मिनिस्टर का इस्तीफा मांगना ठीक बात नहीं है और आप समझो कि कौए के कोसने से गाय कभी मरती नहीं है। मैं इस बात में ज्यादा जाना नहीं चाहता लेकिन बीमारी चाहे कोई हो चाहे हैजा है और चाहे आंत्रशोथ है वह गंदगी की वजह से है और उसकी रोकथाम की व्यवस्था होनी चाहिए और युद्धस्तर पर सारी व्यवस्था होनी चाहिए जो कि अभी तक नहीं है। इसके लिए चाहे डी० डी० ए० हो, चाहे कार्पोरेशन हो, चाहे होम मिनिस्ट्री हो, चाहे हेल्थ मिनिस्ट्री हो और चाहे आवास मिनिस्ट्री हो सभी अपनी-अपनी जिम्मेदारी को निभा दें तो इसका बहुत जल्दी इलाज हो सकता है। एक दूसरे पर टालते रहें, जैसा मैंने मुना वयान में। यह सच्चाई है जो आडवाणी जी कह रहे थे कि एक-दूसरे पर टाल रहे हैं और यह हमारे देश का दुर्भाग्य है, यह अच्छाई नहीं है। जो भी विभाग हों, चाहे हमारी होम-मिनिस्ट्री हो, हेल्थ मिनिस्ट्री हो, सबकी जिम्मेदारी होनी चाहिए। अब दिल्ली जैसे शहर में इस प्रकार की दुखद घटनाएँ होना दुर्भाग्य की ही बात है। इसको जल्दी से संभाला जाय, यह बहुत जरूरी है। यही मैं कहना चाहता हूँ।

एक और कहना चाहूंगा कि अगर इस पर ध्यानाकर्षण कर दें तो फिर से डिटेल में मौका मिलेगा क्योंकि आज इससे संतोष नहीं है। इस पर ध्यानाकर्षण प्रस्ताव होना चाहिए ताकि डिटेल से बहस हो यही मेरा कहना है।

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : उपाध्यक्ष महोदय, आपने जो

समय दिया, उसके लिए धन्यवाद पहले ही कर दूँ। अभी तक अपने पूर्व वक्ताओं को सुन रहा था तो ऐसा महसूस हो रहा था कि ये हैजे और आंत्रशोथ से मौतें नहीं हुई हैं, यह गरीब लोगों की जो मौतें हुई हैं, उस पर एक राजनीति का मंचान बनाया जा रहा है। कोई कहता है कि बीस फीट का पंप गाड़ने के लिए राजीव गांधी वहाँ खड़ा रहे, कोई कहता है कि नालियों की सफाई के लिए राजीव गांधी खड़ा रहे, कोई कहता है कि पानी जो गंदा जमा है, उसकी सफाई के लिए राजीव गांधी खड़ा रहे, नहीं तो इस्तीफा दे। मैं इन लाशों के सौदागरों से पूछना चाहता हूँ कि क्या मजाक करना चाहते हैं यह? उस दिन आप कहाँ थे, जब सन् 1977 में... (व्यवधान)... सुनिश्चित जरा, आप जब कह रहे थे तो मैं चुप था, तो सन् 1977 में जब इस देश में जनता पार्टी का शासन था तो जनता पार्टी को जन्म देने वाले जन्मदाता जयप्रकाश नारायण के शहर में उसी के राज में कालाजार से 4500 लोग मर गए थे, उस वक्त क्या इनके मुँह की सिलाई हो गई थी? उस वक्त कहाँ थे ये लोग और बताएँ किसने बहसों की थीं?... (व्यवधान) ...

यह सीरियस बात लाने की बात जब होती है तो जरा यह भी बयान दें कि बंगाल में 127 लोग मर गए, जिसमें दो म्यूनिसिपैलिटी और 33 ब्लॉक हैं इसी आंत्रशोथ से... (व्यवधान) ...

एक माननीय सदस्य : कहां से खबर लाए हैं?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : आपकी ही खबर है, ज्योति बसु की खबर। ये दिल्ली की बात जब करते हैं तो कह रहे हैं कि यहाँ दो दिल्ली बसती हैं। मैं कहता हूँ, जब मौत होती है तो वह मानवता की मौत है, इंसानियत की मौत है क्योंकि गरीब और अमीर का दोनों का खून लाल है। जब कोई मरता है तो मानवता मरती है। हमें इसमें राजनीति नहीं लानी चाहिए,

यह हमें ध्यान में रखना है। अगर कपड़े उतारने शुरू करें तो दोनों ही हरम में नंगे हैं। अना भी जरा पीछे देखा कीजिए कि क्या किया है?

श्री वीरेन्द्र वर्मा : राजनीति को इसमें न लाओ।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : राजनीति की शुरुआत आपने ही की है, हमारे किसी मेम्बर ने राजनीति की इसमें शुरुआत नहीं की थी। मैं यहाँ यही बात कहना चाहता हूँ कि जो सफाई की चीजें हैं, वाकई यह जो हैजा फैला है, आंत्रशोथ फैला है, इसका इलाज क्या है, इसको देखें। हम एक-दूसरे पर दोषारोप कर लेते हैं, अब इसी दिल्ली म्यूनिसिपल कारपोरेशन में 61 मँबर हैं, जिनमें 38 कांग्रेस के हैं और 20 ऑपोजीशन के हैं। इन 38 मेम्बरों ने, मैं कहता हूँ कि कुछ काम नहीं किया तो क्या ये 20 मेम्बर सो रहे थे, उन्होंने नहीं देखा, बीस फीट का यह हैंडपंप गाड़ा जा रहा है, क्यों नहीं इक्वायरी करवाई, कागजात और कलम में बिल कितने का पास हुआ है, वाकई में सारी जमीन में पंप कितना गहरा गाड़ा गया है, कहीं उसमें सेनीटेशन का पानी मिल तो नहीं गया है, कहीं वह पानी पीने लायक है या नहीं? इसकी जांच ऑपोजीशन के सदस्य करा लेते तो शायद आज यहाँ पर विपक्ष को चिल्लाने की जरूरत नहीं पड़ती। यह एकाउण्टेबिलिटी अकेली नहीं है, साझी है। यह आपको और हमारी दोनों की गलती है, जिसके कारण 155 लोग मारे गए। आप यह एकाउण्टेबिलिटी लेने के लिए तैयार होईए और खड़े होकर देखिए कि कौन मरे हैं ये लोग? रही बात कालरा के इंजेक्शन दिए जाने की। जहाँ तक मेरी जानकारी है, आप किसी डाक्टर से सलाह ले लें, जब एक बार हैजा फैल जाये तो उस के बाद टीका देने से फायदा नहीं होता है। आज के रेडियो में था कि चार लाख टीके लगाए गए हैं उन से अब क्या होगा? एक बार हैजा फैल जाने के बाद कोई भी टीका उसका प्रभाव नहीं

[श्री सुरेन्द्रजीत सिंह अहलुवालिया]

ले सकता। दूसरी यही आंतशोध की। यह रोग सारे में फैला है लेकिन इसकी दवा हम ने आज तक नहीं बनायी। टी० बी० के माध्यम से कहा जा रहा है कि चीनी और नमक का घोल पिला दें, नीबू का शरबत पिलाएं या लस्सी पिलाएं। क्या इसका इलाज करने के लिए कोई दवा नहीं बनी है? हमारे साइंटिस्ट्स और एमीनोलोजिस्ट्स क्या करते हैं, इस पर हमें विचार करना चाहिए। मैं मंत्री महोदय से पूछना चाहता हूँ कि बरसात होने के पहले उस इलाके की सफाई क्यों नहीं होती है? मैं जब स्कूल में पढ़ता था तब जानता था कि सेनिटरी इंस्पेक्टर की एक पोस्ट होती है, जो इलाके-इलाके भ्रमण करता था और देखता था कि सेनिटेशन सिस्टम काम करता है या नहीं? अब मुझे पता नहीं कि दिल्ली के अंदर बस्तियों में कोई सेनिटरी इंस्पेक्टर घूमता है या नहीं? अगर घूमता है तो उसकी रिपोर्ट कहाँ तक पहुँचती है और उसके लिए कौन जिम्मेदार है?

अब रही बात धाँधली की जिसके कारण लोगों को लाफ पानी नहीं मिलता है या सेनिटेशन सिस्टम साफ नहीं रहता है। मैं कहना चाहूँगा कि यह बात सिर्फ दिल्ली की नहीं है, यह सारे भारत की बात है। मेरे पास पूरे भारत के रिकार्ड हैं। अंत में मैं यही कहना चाहूँगा कि यदि इस बीमारी को रोकना है तो जब बीमारी फैलती है उस वक्त ही इलाज की बात हम न सोचें बल्कि इस बीमारी को परमिटली रोकने के हिसाब से सोचें और एक्सपेरीमेंट कर के इसके लिए कोई नई दवा लाएं।

डा० अबरार अहमद खान (राजस्थान): उपसभाध्यक्ष महोदय, इस बीमारी से मरने वाले लोगों में ज्यादातर गरीब लोग और मासूम बच्चे हैं। यह बात सच है कि इस बीमारी को फैलने के लिए मरनेवाले उत्तरदायी नहीं थे। इस वक्त इस महामारी के फैलने का कारण यह दिया गया है कि बारिश का पानी हैडपों में चला गया और उस पानी को पीने से यह बीमारी फैली।

लेकिन मैं माननीय मंत्री महोदय से यह स्पष्टीकरण चाहूँगा कि उन स्थानों पर गंदगी इकट्ठी होने, बारिश का पानी आकर वहाँ इकट्ठा होने, गंदगी और पानी मिलने और मिलकर हैडपों में चले जाने के बाद वह पानी आदमियों के द्वारा पीने और फिर महामारी फैलने—इतनी प्रक्रिया के बीच क्या किसी विभाग के किसी अधिकारी का या किसी कर्मचारी का कोई उत्तरदायित्व नहीं था? अगर था तो इस महामारी के फैलने के बाद कितने कर्मचारी/अधिकारियों को निलंबित किया गया है? कितनों के ऊपर जांच चल रही है? अगर ऐसा नहीं किया गया है तो मैं कहना चाहूँगा कि इस तरह की महामारियाँ नहीं रुक सकती। जब तक उन अधिकारियों को जो जड़ी-बड़ी गड़ियाँ लेकर घूमते हैं, भारी-भारी वेतन पाते हैं, सजा देकर कर्तव्य का बोध नहीं कराया जाएगा, यह महामारी नहीं रुक सकती।

उपसभाध्यक्ष महोदय, आज जबकि यह बीमारी दिल्ली के अंदर फैली है तो हम यहाँ संसद में इसकी चर्चा कर रहे हैं। मैं राजस्थान से आता हूँ। मुझे मालूम है राजस्थान के गांवों में कितनी महामारियाँ फैलती हैं। दूसरे प्रांतों में भी फैलती हैं और उनमें बहुत से लोग मरते हैं। लेकिन इन महामारियों से मरनेवालों को तब तक नहीं रोका जा सकता जब तक कि उसे रोकने के लिए जिम्मेदार अधिकारियों को कर्तव्यबोध नहीं कराया जाता। जिन अधिकारियों पर इन बीमारियों को रोकने का दायित्व है उन को सजा होनी चाहिए। यह सही है कि हमारे प्रधानमंत्री राजीव गांधी उन बस्तियों में गए, उन्होंने जाकर देखा। उनके हृदय में उन गरीब लोगों के लिए दर्द है और इसको सारा देश जानता है, मारा सदन दिल से जानता है चाहे यहाँ कुछ भी कहे लेकिन वह जो चाहते हैं उस चाहत को पूरा करने के लिए उसको इम्पलिमेंट करने के लिए कुछ लोगों पर उस का उत्तरदायित्व है, कुछ अधिकारियों को यह कार्य सौंपा गया है। तो जो लोग उस उत्तरदायित्व का सही निर्वाह नहीं करते और उससे राजीव गांधी के पद पर उंगली उठाते हैं तो उनको सजा मिलनी चाहिए, उत्तरदायित्व का निर्वाह होना चाहिए।

SHRI MOTI LAL VORA: Hon. Vice-Chairman many valuable suggestions have been given by hon'ble Members...

SHRI DIPEN GHOSH: One of them was to make the concerned accountable and another was to dismiss the Executive Council.

SHRI MOTI LAL VORA: I will reply point by point. Prof. Lakshmanan asked what we had done in the month of July and when we started the inoculation, I may inform him that the inoculation was started in the beginning of July and 1,50,000 people were inoculated in the areas. We have inoculated after the visit of the hon'ble Prime Minister also. Prof. Lakshmanan said that we had no vaccine. As a matter of fact, as far as vaccine is concerned, Delhi Administration and MCD have been supplied 8.91 lakh doses of vaccine. Even today we are supplying 4 lakh doses. Even earlier there was no shortage of vaccine. I have already said that it is a matter of great concern and anguish to us and we are deeply moved by this incidence and by those who have been affected. It is not that we are not careful. We have been taking all possible measures. Adequate measures have been taken. Against the target of 9 lakhs inoculation has been done for...

श्री लाल कृष्ण आडवाणी : पर इस वैक्सीन की उपयोगिता के बारे में डब्ल्यू० एच० ओ० ने कहा है कि इसकी कोई उपयोगिता नहीं है इसके बारे में कोई अधिकृत निश्चय कर सकी है सरकार ?

श्री दीपेन घोष : वैक्सीन तो बाद में आता है पहले गारबेज रिमूव करना पड़ता है ।

श्री मोती लाल वोरा : डब्ल्यू० एच० ओ० ने इस वैक्सीन की उपयोगिता के बारे में कोई आशंका व्यक्त नहीं की । उनका कहना है कि एपिडेमिक या कोई प्रकोप हो, उसके पहले अगर लगाई जाए तो उसका जो असर होता है 90 प्रतिशत असर हमेशा हुआ करता है सौ प्रतिशत अगर किसी भी वैक्सीन का कभी भी हुआ नहीं करता । इस-

लिए जो वक्सीन लग हैं ये अनुपयोगी नहीं हैं और इन वक्सीन को लगाने के पीछे यही उद्देश्य था कि जिन इलाकों में यह प्रकोप हुआ आंत्रशोथ का और हैजे का, ठीक है आडवाणी जी की बात पर मैं आने वाला था, लेकिन डब्ल्यू० एच० ओ० की रिपोर्ट भी मेरे पास हैं लेकिन मैं इस बात को अवश्य आपके सामने रखना चाहूंगा कि प्रधानमंत्री जी के उस इलाके के दौरे से पहले दिल्ली म्यूनिसिपल कारपोरेशन, दिल्ली डेवलपमेंट अथॉरिटी और उन लोगों ने तो दौरे किए थे । स्वास्थ्य मंत्री के नाते जैसे ही मैं दिल्ली में पहुंचा और मेरे अधिकारी मित्र पहले जा चुके थे । मैंने 18 तारीख को इसकी एक बैठक ली थी । 19 तारीख को पूरी तौर पर मैं उन इलाकों में गया, अधिकांश अस्पतालों में गया और जितने हमारे पास में जेट गन्स थे क्योंकि टीकाकरण का काम जो दिल्ली म्यूनिसिपल कारपोरेशन और दिल्ली डेवलपमेंट अथॉरिटी के माध्यम से हो सकते थे और वैक्सीनेटरों की मात्रा उतनी पर्याप्त नहीं थी जब इतना बड़ा प्रकोप हो आंत्रशोथ का, हैजे का तो वैक्सीनेटर्स के लिए मेन्युअली यह संभव नहीं हो सकता कि वे इतने लोगों को एक साथ टीके लगा सकें । इसके लिए स्वास्थ्य विभाग ने 62 जेट गंस जैसा कि मैंने अपने वक्तव्य में कहा, उपलब्ध कराए और इन 5-7 दिनों के अंदर जो 5 लाख लोगों को टीके लगाए जा सके वह इसी लिए संभव हो सका । एक दिन में 1 लाख 31 हजार लोगों को टीके लगाए गए ।

प्रोफेसर लक्ष्मन्ना ने इसका भी उल्लेख किया है कि हम केवल कालरा के इंजेक्शन लगा रहे हैं । तो मैं इस संबंध में बताना चाहूंगा कि हमने टाइफाइड के इंजेक्शन भी 32 हजार लोगों को अब तक लगाए हैं । जब कोई प्रकोप हो तो उसके तत्काल बाद टाइफाइड या जांडिस की भी शिकायत हो सकती है । तो इसके लिए भी मर्यादित व्यवस्था की गई है और दवाईयों तथा टाइफाइड वैक्सीन 3 लाख 56 हजार डोज अभी तक दी जा चुकी हैं दिल्ली कारपोरेशन को और आज उन्हें 2 लाख डोज दिए जा रहे हैं, कुल मिलाकर 5 लाख 50 हजार डोज टाइफाइड के वैक्सीज दिए जा चुके हैं और कालरा वैक्सेज

[श्री मोती लाल बोरा]

की भी संख्या जोड़ी जाए तो 12 लाख 91 हजार डोज अभी तक दिए जा चुके हैं।

श्री गुरुपदस्वामी ने निश्चित रूप से कहा कि—

"The, calamity is very big and the Minister has failed."

I think we have tried to do our best and immediately after the outbreak of cholera and gastro-enteritis, myself and other Ministers, Mr. Bhagat and others, visited the area and we also saw those places where the outbreak of cholera and gastro-enteritis took place. We are not unaware of these things. It has been said that nobody has gone to Raghunagar.

श्री लाल कृष्ण आडवाणी : सवाल इसमें ऐकाउटेबिलिटी का है, जवाबदेही का है। एक साथी ने रेल मंत्री का उदाहरण बहुत अच्छा दिया। मंत्री जी ने तो कोई ट्रेन गिराई नहीं थी, लेकिन डेमोक्रेसी में आप ऐकाउटेबिलिटी ऐस्टेबलिश नहीं करेंगे तो कभी आगे नहीं बढ़ेंगे। आपके कथनानुसार इतना बड़ा प्रकोप हुआ है, लेकिन आपके वक्तव्य में कहीं इस बात का जिक्र नहीं है कि इसके लिए दंडित कौन किया जा रहा है। इसीलिए सब ने मांग की है कि क्या आप ऐक्जीक्यूटिव काउंसिलर को डिसमिस करने के लिए तैयार हैं, क्या इसके लिए जुडिशल इक्वायरी कराने के लिए तैयार हैं? कौन-कौन इसके लिए रिस्पोसिबल हैं, उसको आईडेंटिफाई किया जाए, मैं चाहूंगा कि मंत्री जी इसका उत्तर दें। कितनी वेक्सीन गई, क्या किया जा रहा है, इसका उल्लेख तो वक्तव्य में है ही।

श्री मोती लाल बोरा : आडवाणी जी, मैं बड़ी नम्रता के साथ निवेदन करना चाहूंगा कि चाहे दिल्ली के लेफ्टिनेंट गवर्नर को हटाएं, या ऐडमिनिस्ट्रेशन को हटाएं, सवाल उनको हटाने या निकालने का इस समय नहीं है। जो सवाल है वह यह है कि इतना बड़ा प्रकोप जो आया है उसका हम किस प्रकार से सामना करें।...

SHRI DIPEN GHOSH: You have dismissed the Police Commissioner, because the Police Commissioner's car

dashed against a Minister's car... (Interruptions)...

SHRI MOTI LAL VORA: I am now referring to the Police Commissioner's case or some other case. I am only saying that at the moment we have to take care and...

SHRI DIPEN GHOSH: Somebody must be made accountable... (Interruptions)...

SHRI MOTI LAL VORA: We have to be very very vigilant in tackling the whole issue. I am not saying who is to be suspended or whose services should be terminated or who should be removed. (Interruptions)...

SHRI DIPEN GHOSH: But what action are you taking?... (Interruptions)...

SHRI MOTI LAL VORA: Adequate action will be taken against those persons who would be found responsible for all these things. (Interruptions)...

SHRI LAL K. ADVANI: How do you find that out?

श्री मोती लाल बोरा : मेरा निवेदन है कि हम मामले की गंभीरता को समझें। क्या रिस्पॉन्सिबिलिटी फिक्स करने के बाद सारा मामला समाप्त हो जाएगा?

श्री दीपेन घोष : नहीं होगा।

At least the people will know that you have made some people accountable for the death of these people.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : 150 आदमी वेस्ट बंगाल में मरे तब कुछ नहीं कहा और एक आदमी भी यहां मर जाए तो कह देते हैं रिजाइन करो (व्यवधान)

SHRI DIPEN GHOSH: Mr. Vice-Chairman, Sir, I have heard the TV reporting that when the Prime Minister was visiting and he gave orders to remove the garbage in one day, certain officials were heard saying that 2000 trips would be necessary to remove it. What does it mean? How much garbage was allowed to be accumulated? Who is responsible?

श्री लाल कृष्ण आडवाणी : मैं नन्दनगरी से कल ही होकर आया हूँ। कुछ नहीं हुआ, वहां पर।

SHRI M. S. GURUPADASWAMY: The Prime Minister has said, if I remember aright, that something is wrong somewhere. We want to know where something is wrong.

SHRI DIPEN GHOSH: The Committee's report should be given. (*Interruptions*)

SHRI S. S. AHLUWALIA: The Prime Minister said that everything is not well.

श्री अटल बिहारी वाजपेयी : उपसभाध्यक्ष महोदय, मंत्री महोदय ने अपने वक्तव्य में स्वयं माना है कि ऐसे हैंडपम्प लगाये गये जिनके पानी में गंदगी मिल गयी। ये हैंडपम्प किसने लगाये ? क्यों लगाये ? (व्यवधान) क्या इसके लिए कोई जिम्मेदारी तय नहीं की जायेगी ? क्या इसके लिए कोई गुनाहगार नहीं है ? क्या उसके खिलाफ कार्रवाई नहीं होनी चाहिए ?

SHRI DIPEN GHOSH: They should be jailed sent to prison. Who installed these pumps with only 10 feet deep... (*Interruptions*)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): All these points have been made.

श्री भोती लाल बोरा : मैंने तो केवल इतना ही उल्लेख किया जिस बस्ती में हैंडपम्प लगे हैं वहां पर गन्दगी थी। मैंने झुंकार नहीं किया। प्रधान मंत्री जी ने भी वहां गन्दगी देखी। आडवाणी जी और बहुत से माननीय सदस्यों ने कहा कि अक्तूबर, नवम्बर और दिसम्बर में यह हैंडपम्प लगाये गये। चुनाव का मसला हमारे सामने नहीं था और न है। इन तंग बस्तियों में जो अनश्वोराइज्ड बस्तियां बनी हुई हैं अगर वहां हैंडपम्प लगे हैं तो इन हैंडपम्पों का पानी न पीया जाये इसके लिए समुचित रूप से व्यवस्था होना चाहिए।

श्री दीपेन घोष : जब आप कहते हैं कि उसका पानी नहीं पीना चाहिए तो जिसने इसको लगाया है उसको सजा तो मिलनी चाहिए। जो दो सौ आदमी मरे हैं उनके माता-पिता क्या सोच रहे होंगे। (व्यवधान)

It is a shame that when the Prime Minister visited the area nobody was there.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): You cannot go on interrupting like this.

श्री लाल कृष्ण आडवाणी : जो इसमें उत्तरदायी है उसकी छुट्टी करो, जुडिशियल इन्क्वायरी कराओ। यही हमारी सोधी साप है।

SHRI DIPEN GHOSH: Are you prepared to constitute an inquiry committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): Your shouting will not solve the problem. Your demand is that the guilty should be punished. It is not for the Health Ministry. It is the Home Ministry which has to look after this. (*Interruptions*)

SHRI DIPEN GHOSH: The Home Minister should be held responsible. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Why don't you allow the Minister to complete the reply? Prof. Lakshman, you cannot interrupt every sentence. Let him complete.

SHRI LAL K. ADVANI: He is only elaborating what he has already said in the statement. But the discussion entirely from this side was trying to pinpoint the guilty, to establish accountability and, therefore, we are pressing that point. Elaborating how many vaccines have been distributed is not going to satisfy us. We are trying to pinpoint that.

SHRI M. S. GURUPADASWAMY: I am unable to understand. Just now he said that the Home Ministry is also looking into the whole thing. This is very serious. This matter concerns various Ministries. We are aware of that. That Home Minister ought to be present.

PROF. C. LAKSHMANNA: Nothing prevents the Home Minister to give a categorical statement.

SHRI SANTOSH MOHAN DEV: As I have said, he is answering about the epidemic and the action taken. Mr. Advani and others have asked whether we are going to identify the persons responsible and whether action is going to be taken against them. This morning, in the party meeting, the Prime Minister has said that it is a criminal offence and guilty must be punished. Some views have been expressed by certain hon. Members here. (Interruptions) Mr. Ghosh, your shouting will not make me say something. (Interruptions) He is replying and you are not allowing him to finish. I am also present here. Somebody says that the Home Minister has not come. I am also the Home Minister. He himself asked me whether I would like to speak. I told him that he may finish first. I have heard your speeches. Mr. Advani has stated certain facts about how the pumps were dug till a particular depth. We have taken note of it. The process of inquiry has already started. We are also concerned. I am looking after the Union Territories. We are looking into it. I have heard your views and the assessment that has been given. Mr. Advani has said that there was some time gap. It was transferred from the D.D.A. to the Municipal Corporation and for a certain period nobody was looking after it. We are looking into all these things. We assure you that action will be taken and you will be informed about it in due course. Let him answer about other things. Some suggestions have come about taking precaution. Some Members have expressed fear that this may spread to other parts of Delhi.

SHRI LAL K. ADVANI: This reply also confirms my suspicion that a few officials may be made a scapegoat for this big tragedy. I wanted to establish political accountability because this is a democracy and we are discussing in a political forum. I am not concerned with some

small officials being made a scapegoat and dismissed. The Minister has just now admitted that a criminal offence has been committed according to the Prime Minister. Something criminal has happened. Who is politically responsible for this thing?

SHRI SANTOSH MOHAN DEV: The political thing will be settled in the political arena. You must not bring politics into it.

(Interruptions)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): The Minister has said that the process is on. You wait for the process to be completed.

श्री लाल कृष्ण आडवाणी : क्या आपने जुडिशियल इन्क्वारी अपाइन्ट की है... (व्यवधान) आप तो बीपा-पोती कर रहे हैं... (व्यवधान)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Why don't you wait till the entire process is over?

SHRI M. S. GURUPADASWAMY: My difficulty is that there have been cholera and gastro-enteritis for the last 30 days or more. There have been cholera and gastro-enteritis for the last four weeks and so many people have died. So many people have been suffering even today. Nobody has been identified. Nobody has been made accountable for this tragedy. My friend says that they will look into it, they will make inquiries and they will punish the people responsible for it. Nothing has been done for four weeks. It does not require so much time at all. I think, there is something wrong somewhere as the Prime Minister said. Has any effort been made by the Government, by the Centre or by the Local authorities to pinpoint responsibility on those people who are responsible for this tragedy?

श्री लाल कृष्ण आडवाणी : जडिशियल इन्क्वारी कराना चाहते हैं या नहीं ?

उपसभाध्यक्ष (श्री ए. व. हसनतप्पा) : पूरा-पूरा जवाब होने दें हेल्थ मिनिस्टर साहब का । होम मिनिस्टर साहब भी बोलेंगे । आप बैठिये ।

SHRI MOTI LAL VORA: Let me complete the reply to the queries raised by the hon. Members. (Interruptions) There is something wrong as the Prime Minister has said. That something has to be set right...

SHRI DIPEN GHOSH: The Prime Minister said that the garbage should be removed. Could you remove the garbage?

SHRI SANTOSH MOHAN DEV: Yes, we have started. (Interruptions)

SHRI DIPEN GHOSH: Until the Prime Minister had come back from abroad, even your official media did not let the people know what is happening in Delhi.

SHRI MOTI LAL VORA: Mr. Dipen Ghosh, by becoming so angry, the problem will not be solved. We wanted to know how this has happened, why no action has been taken. The Home Minister has just now said that the guilty people will not be let off. (Interruptions)

SHRI SANTOSH MOHAN DEV: Has your Chief Minister visited that area in Calcutta? You are shouting at the top of your voice.

SHRI DIPEN GHOSH: It is not a question of shouting.

SHRI SANTOSH MOHAN DEV: There is a method of debate. (Interruptions)

SHRI DIPEN GHOSH: Every TV viewer had seen it. Until the Prime Minister had come back from abroad and visited the place, even your official media, your TV did not show a single picture of the situation in Delhi. (Interruptions)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Dipen Ghosh, you are repeating the same thing several times. Why don't you keep quiet till he completes his reply?

SHRI SANTOSH MOHAN DEV: Let him complete the reply.

SHRI M. S. GURUPADASWAMY: Sir, with anguish... (Interruptions) Sir, the reply by the Minister is very unsatis-

factory. Our demands have been very specific I am sorry, Sir. In protest against the attitude of the Government, we walk-out.

(At this stage, some hon. Members left the Chamber.)

श्री मीर्जा इशदिवेग : महोदय, देखिये ऐसी स्थिति में भी चले गये । वे इसको भी पोलिटिकल इश्यू बना रहे हैं । जनता देख रही है । उन्होंने इसको होल्डा बनाने के लिये और अखबार के लिये यह सब किया । वहां जो लोग मरे हैं उनके बारे में क्या रिप्नाई देने जा रहे हैं, उसके बारे में क्या इन्तजाम करने जा रहे हैं यह उनका कंसर्न नहीं है । वे इसमें भी अपनी राजनीति खेलना चाहते हैं । मेरे साथी ने सही कहा कि ये लाशों के सोदागर हैं ।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : घड़ीयाली आसू बहाकर दिखाना चाहते हैं । उन्हें उनसे क्या मतलब है ।

डा. रत्नाकर पाण्डेय : लाशों पर राजनीति करने वाले इस देश में हैं यह इस संसद में नोट किया जाय ।

श्री मोती लाल बोरा : माननीय उप-सभाध्यक्ष जी, सभी माननीय सदस्यों ने इस बात पर चिंता व्यक्त की है । श्री विश्व-बन्धु गुप्ता जी ने, श्री गुरुपदस्वा मा जी ने, श्री गोपालसामी जी ने, श्री आडवाणी जी ने इस पर अपनी चिंता व्यक्त की है । मुझे अफसोस इस बात का है कि जब स्वास्थ्य संबंधी बातों की जानकारी मैं दे रहा था और अभी इन्कवायरी के बारे में श्री संतोष मोहन देव ने स्पष्ट कह दिया, तो क्या हमारी यह नैतिक जिम्मेदारी नहीं बनती है, जो उन उलाकों में इससे बीमार हुए हैं, आतशोध और हैजे से, उनके लिये हम समुचित रूप से व्यवस्था करें । शासन की सबसे बड़ी जिम्मेदारी उन सब लोगों के स्वास्थ्य की रक्षा करना है । मैंने स्वयं इस बात को देखा । मैं जितने भी अस्पतालों में गया तो मैंने पाया कि सब अस्पतालों में गव का निरीक्षण किया गया और डाक्टरों से जो भी बन सकता था हैजे की रोकथाम की समुचित व्यवस्था की । क्या यह जिम्मेदारी सरकार की नहीं बनती है यह सब से बड़ी

[श्री मोती लाल बोरा]

7.00 P. M. जिम्मेदारी है। जो लोग हमारे बीच में नहीं रहे जिनकी मृत्यु हो गई उसका हमें निश्चित रूप से दुख है लेकिन जो लोग आज इससे पीड़ित हैं जो प्रभावित हुए हैं उनके बारे में भी हमें पूरे तौर पर ध्यान देना होगा इसके लिए दिल्ली के अन्दर सेंट्रल गवर्नमेंट हेल्थ सर्विसेज की 80 डिसपेंसरीज है और इन 80 डिसपेंसरीज में कोई 700 के लगभग हमारे चिकित्सक हैं डाक्टर हैं। प्रत्येक डिसपेंसरी में पांच सौ वेक्सीन कोलरा के दिये जा चुके हैं। इसके साथ-साथ बहुत-सी वालेंटरी ऑर्गेनाइजेशन हैं, सेवा दल के हैं, युवा कॉम्रेड्स के हैं, इण्डियन रेड क्रॉस सोसायटी के हैं, सेंट जोन एम्बुलेंस के लोग हैं और मेडिकल एसोसियेशन दिल्ली के लोग हैं यह सब लोग उन स्थानों पर जो यमुना पार का इलाका है दक्षिण दिल्ली का इलाका है।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : जिस वक्त हैजा फैल जाता है उस वक्त कोई फायदा नहीं होता। आप किसी भी विशेषज्ञ से पूछ लीजिये और यह इन्जेक्शन देना बेकार है। आप यह सब पानी में पैसा डाल रहे हैं। अब कैसे भविष्य में हैजे को फैलने से रोक सकते हैं उसका बन्दोबस्त करिये।

श्री मोती लाल बोरा : अहलुवालिया जी ने जो बात कही है मैंने उसका जवाब पहले दिया था और डब्ल्यू० एच० ओ० के बारे में मैंने कहा था (व्यवधान)

श्री सुरेन्द्रजीत सिंह अहलुवालिया : अभी साइंस और टेक्नोलोजी मिनिस्ट्रीज की कन्सल्टेटिव कमेटी की मीटिंग आई० सी० एम० आर० के डायरेक्टर ने प्राइम मिनिस्टर के सामने इस बात को कहा कि अभी हैजे के वेक्सीनेशन लगाने से कोई फायदा नहीं है।

श्री मोती लाल बोरा : मेरा कहना है कि आज भी हैजे के इन्जेक्शन देने का फायदा है। लोगों को जो इन्जेक्शन लगाए जा रहे हैं, वो सकता है उसका शत-प्रतिशत

लाभन मिले लेकिन 50 प्रतिशत से अधिक लाभ तो आज भी मिल सकता है। हो सकता है कुछ समय के बाद हमें उनको फिर इन्जेक्शन लगाने पड़ें लेकिन माननीय सदस्य ने जो अभी आई. सी. एम. आर. के डायरेक्टर के बारे में कहा मेरे सामने भी यह प्रश्न आया लेकिन आज प्रश्न इस बात का है कि हम इसकी समुचित व्यवस्था करें और यह व्यवस्था कब होगी वेक्सीन की सप्लाई की बात का जहाँ तक प्रश्न है मैंने कहा कि वेक्सीन की कहीं पर भी कमी नहीं है आज भी हमारे पास पर्याप्त मात्रा में वेक्सीन उपलब्ध है। कोलरा के वेक्सीन 12 लाख की संख्या में आज भी हमारे यहाँ वेक्सीन बनते हैं कसौली में तैयार हैं। टाइफाइड के 10 लाख तैयार हैं। जो बड़े लोगों को टाइफाइड के इन्जेक्शन दिये जाते हैं वह भी दो लाख चालीस हजार तैयार हैं लेकिन वेक्सीन की कमी की बात कहना जो प्रतिपक्ष के लोग थे वह शायद इन सारी बातों को सुनने के पक्ष में नहीं थे वे इसको राजनीतिक मसला बनाना चाहते हैं मैं समझता हूँ राजनीति से परे हट कर क्योंकि यह राजनीति का मसला नहीं है यह राजनीति का मसला होता तो उसके लिए और प्लेट फार्म है दूसरे प्लेट फार्म हैं। हम केवल इतना ही कहना चाहते हैं कि जो कुछ हुआ है वहाँ पर शुद्ध पानी देने की व्यवस्था जो गारंटेज है उसको हटाने की व्यवस्था म्युनिसिपल कारपोरेशन दिल्ली के द्वारा या अन्य जो अधिकारी हैं उनके द्वारा बराबर की जा रही है पीने के शुद्ध पानी की व्यवस्था की जा रही है। साफ-सफाई न होने के कारण जो आन्तर्शोथ फैला जो हैजे का प्रकोप हुआ...

श्री तोरथ राम ग्रामला (जम्मू और काश्मीर) : अहलुवालिया जी ने अभी फरमाया कि यह जो वेक्सीन दे रहे हैं इनका अब कोई फायदा नहीं है। यह वेक्सीन अभी दिये जाते हैं जब वहाँ कोलरा फैल जाता है और यह कहना कि कोलरा हो जाए तो वेक्सीनेशन से कोई फायदा नहीं होता है फिर तो वेक्सीनेशन बनाने की जरूरत ही नहीं है। अच्छे भले वक्त में वेक्सीन नहीं दिये जाते हैं। जब कोलरा फैलता है तो वेक्सीन दिये जाते हैं। यह उन लोगों के लिए तो

फायदेमंद होते ही हैं जिन पर अभी कोलरा के जर्म्स का इफेक्ट न हुआ हो। अब यह कैसे देखेंगे कि किस को जर्म्स ने अफेक्ट किया है और किस को नहीं किया है यह जांच तो नहीं हो सकती है। इसलिए अगर यह वक्सी-नेशन दिये जाते हैं तो इससे नुकसान कुछ नहीं है अलबत्ता जिनको इस बीमारी ने अफेक्ट नहीं किया है उनको फायदा है। इसलिए यह कहना कि बड़ी गलत बात हो रही है यह इम्प्रेशन गलत है।

SHRI VISHWA BANDHU GUPTA:

Sir, the hon Minister has not answered one point. There is a danger of the epidemic spreading to other colonies also. Is the water in those colonies being checked regularly and is a report coming to him daily that the water in those colonies is not contaminated? It should not happen that we take care of some areas and the epidemic spreads to other areas without his knowledge.

SHRI MOTI LAL VORA: Hon. Member asked about the potable water. In order to provide potable water, Delhi administration has undertaken several measures, as I said. Cleanliness drive has been launched to remove garbage; then desilting septic tanks and drains so that water does not stagnate in areas surrounding the hand-pumps; secondly, water supply in the resettlement colonies is being improved by extending piped filter water supply; in some colonies, installation of deep hand-pumps and supply of water through tankers has been started. Then, as a preventive measure, a massive campaign has been undertaken for inoculation of population. So, all these measures are being undertaken after the outbreak of Gastro-enteritis and Cholera.

श्री राम चन्द्र विक्वाल जी ने जो इस समय यहां नहीं हैं, उन्होंने कहा कि अन्य प्रदेशों में भी यह आंत्रशोथ और हैजे की बीमारी फैल रही है या फैल चुकी है तो उसके लिए क्या कुछ किया है। मैं 2-3 दिन पहले राजस्थान में था तो बनारस के बारे में मुझे जानकारी मिली तथा और जगहों के बारे में भी और फिर अन्य सभी प्रदेशों को इस प्रकार के टेलिक्स भेजे गए कि वे पूरी तरह से सावधानी बरतें कि आंत्रशोथ और हैजे का कहीं पर भी प्रकोप हो तो अगर उनके पास

वेक्सीन की कामी हो तो भारत सरकार की ओर से दिए जा सकते हैं। तो इस प्रकार यह सारी व्यवस्था की जा चुकी है और हर एक प्रदेश के माननीय मुख्य मंत्री जी को भी मैं अपनी ओर से पत्र भेज रहा हूँ और उनके हेल्थ सेक्रेटरीज और डायरेक्टर (हेल्थ) को भी यह पत्र और टेलिक्स भेजे जा चुके हैं। एहतिधात के तौर पर इस बात को देखना होगा कि आज यह दिल्ली का मसला हमारे सामने उठा है तो कल अगर अन्य प्रदेशों में भी इस प्रकार का हैजा और आंत्रशोथ फैलता है तो इसके लिए समुचित रूप से हमारी क्या व्यवस्था है। मैं इस बात को अगर कहूँ, माननीय सदस्य तो यहां उपस्थित नहीं हैं, जुलाई 1985, 1986, 1987 के आंकड़े देखे जाएँ इन वर्षों के केसेज हम देखें तो जुलाई में 1985 में 8,805 आंत्रशोथ केसेज हुए थे उसमें जुलाई 1986 में 8,141 के हुए और अभी पिछले वर्ष 6,372 केसेज हुए। कोलरा के केसेज जुलाई में 1985 596 थे, जुलाई 1986 में 327 केसेज हुए और जुलाई 1987 में 287 के केसेज हमारे सामने हैं। लेकिन इस बार जो यमुनापार और अन्य स्थानों पर यह जो प्रकोप हुआ है इसका पूरी तरह से सामना कैसे किया जा सकता है कि अस्पतालों में अच्छी व्यवस्था हो। अस्पतालों में इस बात को भी कहा गया है कि आपातस्थिति में उनकी जो भी आवश्यकता हो तो उसके लिए उन्हें सारे अधिकार दिए गए हैं और यह पहली बार है कि अस्पतालों में पहुंच करके वहां के मेडिकल सुपरिटेण्डेंट्स को कहा गया है क्योंकि अभी तो स्वास्थ्य की जिम्मेदारी मेरे ऊपर आती है कि अस्पताल में पहुंचने वाले जो रोगी हैं जो बीमार लोग हैं उनके लिए समुचित रूप से व्यवस्था करूं। जो गर्भवती महिलाएँ हैं उनके लिए इजेक्शन आदि की भी व्यवस्था की गई है। 2600 डोजेज डेली दिल्ली की म्यूनिसिपल कारपोरेशन को दी जा चुकी हैं और 20 हजार डोजेज और की व्यवस्था कर रहे हैं। हालांकि यह काफी महंगी है लेकिन उन गर्भवती महिलाओं को ऐसे समय में जब कि उनके बच्चे होते का समय आया उसके 2-3 महीने पहले उनको कैसे इस प्रकोप से बचाया जा सकता है इसकी भी समुचित रूप से व्यवस्था

[श्री मोती लाल बोरा]

स्वास्थ्य विभाग ने की है और इसमें किसी प्रकार की कमी नहीं आने दी जा रही है। मैंने और प्रधान मंत्री जी ने बार-बार कहा और हम सब लोगों ने इस बात को समझा है कि इस प्रकोप का मुकालाफा हम तभी कर सकते हैं जबकि उसके लिए हमारी तरफ से समुचित व्यवस्था हो, चाहे दिल्ली म्युनिциपल कारपोरेशन हो, चाहे डी. डी. ए. हो या और विभाग हो और यह समुचित व्यवस्था इसके संबंध में की जा चुकी है। माननीय सदस्यों ने जो बहुत से सुझाव दिए हैं, मैं उनसे कहना चाहता हूँ उनकी अनुपस्थिति में, कि उन्होंने यह जो सुझाव दिया कि भविष्य में इस प्रकार की कोई बीमारी न फैले, इस प्रकार का प्रकोप आंतशोथ का, हैजे का न हो और सबसे बड़ा सवाल आज हमारे सामने यह है कि आंतशोथ के बाद जो तत्काल टाइफाइड की बीमारी हमारे सामने आती है, उसका प्रकोप होता है, उसकी व्यवस्था हमको अभी करनी है। यह अभी हमने प्रारम्भ कर दी है, 37,000 टीके इसके लगाए जा चुके हैं, जैसा मैंने कहा है और मैं समझता हूँ कि सरकार की ओर से पूरी समुचित व्यवस्था इसकी की गयी है। जो यह हुआ, इसका निश्चित रूप से हमें खेद है, लेकिन भविष्य में इस प्रकार की कोई घटना न घटने पाय, इसके लिए निश्चित रूप से हम पूरा प्रयत्न करेंगे कि जिन इलाकों में ऐसी वस्तियाँ हैं, उन वस्तियों की साफ-सफाई की व्यवस्था हो, पीने के पानी की व्यवस्था हो, वहाँ गन्दगी न होने पाये, सेप्टिक टैंक बराबर ठीक रहें, सेप्टिक-लेटरिन बनें, ऐसी समुचित व्यवस्था के बारे में जब उनकी प्रधान मंत्री जी से चर्चा हुई थी तो उन्होंने निर्देश दिए थे और उन निर्देशों के तहत जैसा मैंने अपने वक्तव्य में कहा, इस बात का उल्लेख किया कि आखिर हमने कौन-कौन से कदम उठाए हैं।

उपसभाध्यक्ष महोदय, अगर माननीय प्रतिपक्ष के सदस्य इस बात को ध्यान से सुनो। उन्होंने इस बात को संभवतः देखा ही नहीं कि जो नालियाँ बंद पड़ी थी, चाहे कितने भी समय से हों, उनकी सफाई का

बड़ा भारी काम था, वह चला। अगर पीने के पानी की हमने व्यवस्था कर दी और नालियों को बंद रहने दिया तो फिर वह पीने का पानी गंदा हो जाएगा। इसी तरह पेय-जल का सुलभता का है, अभी वहाँ पर पानी नहीं है, पाइप लाइन से टैंकर से पानी पहुंचाने का यह सब काम पिछले आठ-दस दिनों में तेज गति से हुआ है। जुलाई महीने में आंतशोथ और हैजे का प्रकोप होने से पहले, जैसा मैंने अनुरोध किया, 1,50,000 टीके लगाए जा चुके थे। ऐसा नहीं है कि हम हैजे के बारे में या आंतशोथ के बारे में बेखबर थे, लेकिन तीव्र गति से यह सारी की सारी घटनाएँ सामने आयीं।

उपसभाध्यक्ष महोदय, सभी स्कूली बच्चों को भी टीके लगाने का है। अभी जब मैं 19 तारीख को उस क्षेत्र में गया तो देखा, एक ही दिन में कई हजार बच्चों को सुबह साढ़े आठ बजे स्कूलों में पहुंच कर टीके लगाने का प्रोग्राम चला। यह जो जेटगन्स हैं हमारे, उनसे टीके लगाने का प्रयत्न है। यह 65 जेटगन्स दी जा चुकी हैं, हमने यूनीसेफ से अनुरोध किया है कि वह और जेटगन्स हमें विदेशों से दिलाए। डेनमार्क और कोपनहेगन से हमें उम्मीद है कि 23 जेटगन्स प्राप्त हो जाएंगे। यह 23 जेटगन्स प्राप्त होने के बाद कुल मिलाकर हमारे पास 90 जेटगन्स हो जाएंगे तो जो लक्ष्य हमने निर्धारित किया है कि 9 लाख लोगों का टीकाकरण करना है, उसमें किसी प्रकार की कमी नहीं आएगी। इसके साथ-साथ टाइफाइड के टीके भी लगाए जा सकेंगे।

उपसभाध्यक्ष महोदय, जो गश्ती-टोली का है, यह हमारी 77 गश्ती-टोली है। केवल दवा देना ही पर्याप्त नहीं है, लोगों को शिक्षित करना भी जरूरी है कि बीमारी कैसे फैलती है, उसे फैलने से कैसे रोका जाय, इसके प्रसार के लिए हैल्थ एजुकेशन के तहत ऐसी 77 टीमें वहाँ पर भेजी गयी हैं, जो वहाँ पर बराबर जा रही हैं और लोगों में जाकर हैंडबिल्स के माध्यम से, समाचार-पत्रों के माध्यम से और पेंफ्लेट्स के माध्यम से उनको पूरी जानकारी

दे रही हैं कि किस प्रकार इस बीमारी को भविष्य में होने से रोका जा सकता है और कैसे वे स्वस्थ रह सकते हैं।

इस प्रकार के सारे के सारे कदम उठाने के बाद भी यह कहना कि सरकार ने इस ओर ध्यान नहीं दिया और न मालूम किन-किन से इस्तीफे मांग लिए। मैं इस बात को नहीं कहना चाहता कि उनके शासन काल में क्या-क्या हुआ क्योंकि इन बातों को कहने का कोई सार आज नहीं है, लेकिन उनको इस बात की भी जानकारी होनी चाहिए। हमारे माननीय सदस्यों ने कलकत्ता का उल्लेख किया, पटना का भी उल्लेख किया। मैं तो आपसे यही निवेदन करूंगा कि हम ऐसा कहकर अपनी जिम्मेदारियों से अपने आपको कुछ अलग नहीं कर सकते कि आज कांग्रेस के शासन ने या दिल्ली म्युनिसिपल कारपोरेशन ने कुछ ध्यान नहीं दिया। प्रधान मंत्री जी ने जिस बात को कहा है, उसमें किसी प्रकार की अतिशयोक्ति नहीं है, उन्होंने बहुत सही बात कही और उन के वहां जाने के बाद इसमें गति आई है। हम इतना ही विश्वास दिला सकते हैं कि दिल्ली के अन्दर, हर हिस्से में जहां कहीं भी शिकायतें आ रही हैं, छोटी-मोटी शिकायतें आती हैं, वहां समाजसेवी संगठनों के माध्यम से हम सरकार के माध्यम से, स्वास्थ्य विभाग के माध्यम से और जो अन्य विभाग इसमें सहयोग दे रहे हैं—उन सब के माध्यम से—सबसे पहले इस प्रकोप को समाप्त करेंगे, कम करेंगे ताकि लोग सही ढंग से रह सकें। ये सारे-के-सारे कदम स्वास्थ्य विभाग के माध्यम से उठाए गए हैं। मैं उम्मीद कर रहा था जिन माननीय सदस्यों ने जितने सवाल यहां उठाए थे, वे कम-से-कम उत्तर मुनने

के लिए यहां रहते। लेकिन वे नहीं हैं। यह उनकी मर्जी की बात है। मैं इतना अवश्य कह सकता हूं कि स्वास्थ्य विभाग की ओर से इस की समुचित कार्यवाही की गयी है ताकि लोगों का स्वास्थ्य सही रह सके।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : उपसभाध्यक्ष महोदय, मैं मंत्री जी से अपेक्षा करूंगा कि वे हमें यह आश्वासन दें कि गैर-जिम्मेदार लोगों के खिलाफ कार्यवाही होगी ?

श्री मोती लाल बोरा : मैं इनका ही कह सकता हूं कि जो गैर जिम्मेदार लोग हैं, उनको बख्शा नहीं जाएगा। इस बात की प्रधान मंत्री जी के सामने अपने भी ख्या है और हम ने भी कहा है। गैर जिम्मेदार लोगों को बख्शने का सवाल उठता ही नहीं है, लेकिन उन को हटाने से काम नहीं चलेगा।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : उनके खिलाफ कड़ी-से-कड़ी कार्यवाही होगी ?

श्री मोती लाल बोरा : कड़ी-से-कड़ी कार्यवाही होगी। उन्हें बख्शा नहीं जाएगा।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Do you want to add something?

SHRI SANTOSH MOHAN DEV: No.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): The House stands adjourned to meet tomorrow at 11.00 A.M.

The House then adjourned at seventeen minutes past seven of the clock till eleven of the clock on Thursday, the 28th July, 1988.